



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/172/2011</a>	THE UNION OF INDIA and 2 ORS <b>Versus</b> ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2	<b>WITH</b> <a href="#">WP(C)/6935/2014</a>	THE UNION OF INDIA and 2 ORS, <b>Versus</b> RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD. and 2 ORS,	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CUSTOMS	MR.B SARMAH(R-1&2) MRS.B BORO(R-1&2) MR.S BARMANR-1and2
3	<a href="#">WA/185/2017</a> CAVT. NO. 512/17 CAVT./512/2017	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/3939/2017</a> in <a href="#">WA/185/2017</a>	SHRI ANANTA RAM NATH and 17 ORS <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
4	<b>WITH</b> <a href="#">WA/208/2017</a>	THE STATE OF ASSAM and ANR <b>Versus</b> ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3959/2017</a> in <a href="#">WA/208/2017</a>	SHRI DEBEN CHANDRA NATH and 38 ORS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
5	<a href="#">WA/211/2017</a>	THE STATE OF ASSAM and ANR <b>Versus</b> MRS BARNALI DEKA and ANR	MR.D SAIKIA MR.N SARMA MR.A DEKA SR. ADDL A.G. ASSAM	MR. T DAS (R2) MR H DAS (R-1) MR. B C DEKA (R-1) MISS A HAZARIKA (R2)
6	<b>WITH</b> <a href="#">WA/304/2018</a>	THE STATE OF ASSAM and ANR <b>Versus</b> MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD

7	<b>WITH</b> <a href="#">WA/183/2023</a>	THE STATE OF ASSAM and ANR <b>Versus</b> SHRI DWADAS ADITYA DAS and 2 ORS	MR. A DEKA MR.N SARMA SC, EDUCATION MR.D SAIKIA	
8	<a href="#">Cont.Cas(C)/83/2018</a>	BINENDRA BASUMATARY AND 16 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
9	<b>WITH</b> <a href="#">Cont.Cas(C)/81/2018</a>	GOJEN BARUAH AND 7 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
10	<b>WITH</b> <a href="#">Cont.Cas(C)/82/2018</a>	KAMAL CHANDRA NATH AND 43 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
11	<b>WITH</b> <a href="#">Cont.Cas(C)/466/2023</a>	BABUL SAIKIA AND 18 ORS <b>Versus</b> MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	
12	<a href="#">WA/293/2022</a>	PARTHA SARATHI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
13	<b>WITH</b> <a href="#">I.A.(Civil)/3086/2022</a> in <a href="#">WA/293/2022</a>	PARTHA SARATHI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
13	<a href="#">PIL/18/2023</a>	PRAMOD KALITA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
14	<a href="#">I.A.(Civil)/3718/2023</a> in <a href="#">WA/9988/2023</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> SUHEL ALOM CHOUDHURY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. A M BARBHUIYA(R-1) MS S R MAZARBHUIYA(R-1) MS A BEGUM(R-1)
15	<b>WITH</b> <a href="#">WA/9988/2023</a> (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY <b>Versus</b> SUHEL ALOM CHOUDHURY B	MR. D NATH	
15	<a href="#">PIL/26/2024</a>	PANNA LAL ROY <b>Versus</b> TH STATE OF ASSAM AND 40 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR. R P SARMAH (R-32) MR S DAS (R-31) MR. D DOLEY (R-32) MS A DEKA (R-32) P J DAS (R-31) SC, FOREST SC, PWD
16	<a href="#">WA/54/2024</a>	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS <b>Versus</b> M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	MS. B S GOYAL (r-1) MR. A J HAZARIKA (r-1) MS. N RAJMEDHI (r-1) MS. P N SUMI (r-1) MS B CHAUHAN (r-1)
17	<a href="#">WA/82/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMAL DIHINGIA AND 3 ORS.	MR. D NATH SR. GA, ASSAM	

18	<a href="#">WA/119/2024</a>	MUBARAQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
19	<a href="#">WA/135/2024</a>	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
20	<a href="#">WA/159/2024</a> CAVT. NO.04222/024, CAVT./422/2024	MAHAMMAD AZAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
21	<b>WITH</b> <a href="#">WA/169/2024</a>	DILIP CH HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1541/2024</a> <b>in</b> WA/169/2024	DILIP CH HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
22	<a href="#">WA/195/2024</a> FIXED	ADIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M DUTTA MR K M BORA	SC, INDUSTRIES AND COMMERCE
23	<b>WITH</b> <a href="#">WA/180/2024</a>	BALLAV JYOTI BORI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	SC, INDUSTRIES AND COMMERCE
24	<a href="#">Cont.Cas(C)/242/2024</a>	MD. ARJU ALI <b>Versus</b> NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	
25	<a href="#">Cont.Cas(C)/384/2024</a>	MD. JAKIR HUSSAIN AND 2 ORS. <b>Versus</b> RIJUMONI SARMA AND 2 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	
26	<a href="#">I.A.(Civil)/1138/2024</a> <b>in</b> WA/1213/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> RAMEN KR SARMA AND 41 ORS	MR. R MAZUMDAR SC, EDU	MR. I CHOWDHURY SR ADV MR B CHOUDHURY W AHMED
	<b>WITH</b> <a href="#">WA/1213/2024</a> (Filing Number)	The State Of Assam <b>Versus</b> Ramen Kr Sarma	RAJESH MAZUMDAR	
27	<a href="#">I.A.(Civil)/1367/2024</a> <b>in</b> WA/2870/2024	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">WA/2870/2024</a> (Filing Number)	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1194/2024</a>	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
28	<a href="#">C.Ex.App./3/2024</a>	COMMISSIONER OF CENTRAL EXCISE <b>Versus</b> M/S BRAHMAPUTRA CARBON LTD.	SC, GST MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1478/2024</a> <b>in</b> C.Ex.App./3/2024	COMMISSIONER OF CENTRAL EXCISE <b>Versus</b> M/S BRAHMAPUTRA CARBON LTD.	SC, GST MR. S C KEYAL	

29	<a href="#">WA/238/2024</a> CAVT. NO.06482/024, CAVT./648/2024	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
30	<a href="#">PIL/41/2024</a> B/O	ASSAM PUBLIC WORKS AND 3 ORS <b>Versus</b> STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC. AGRICULTURE SC, REVENUE
31	<a href="#">WA/216/2024</a>	AINESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, FINANCE
32	<a href="#">WA/223/2024</a>	ABHIJIT KUMAR BARUA <b>Versus</b> M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	
33	<b>WITH</b> <a href="#">WA/40/2024</a>	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	<b>WITH</b> <a href="#">I.A.(Civil)/338/2024</a> in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
34	<a href="#">PIL/18/2018</a>	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
35	<a href="#">WA/68/2021</a>	THE STATE OF NAGALAND AND 2 ORS. <b>Versus</b> PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
36	<a href="#">PIL/16/2023</a>	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR. R K D CHOUDHURY MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM MR S S ISLAM MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) MR. A K HANNAN SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1670/2023</a> in PIL/16/2023	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH

37	<a href="#">WA/398/2023</a> FIXED	THE STATE OF ASSAM <b>Versus</b> BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r-2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
38	<a href="#">WA/92/2024</a>	LONGSING TERANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, HIGHER EDU MR. P HAZARIKA (r-22,24,28,42,63) MR. M K BORO (R-9,14,18,29,37,44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r-22,24,28,42,63) MR B P BORAH (r-17,19,26,27,30,33,34,35,49,52,57,67,73,78) MR P J DUTTA (r-17,19,26,27,30,33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r-17,19,26,27,30,33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R-12,13,15,21,43,50,53,55,66,68,74,85,86 ) SC, K A A C
39	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, FIXED, CAVT./524/2024	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
40	<a href="#">WA/205/2024</a> CAVT. NO.05542/024,	NOKIBUL ISLAM <b>Versus</b> MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MR. A JAHID(R-3,4) MS N N SHARMA SC, OIL FOR CAVEATOR
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
41	<a href="#">PIL/7/2024</a> FIXED	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS  <b>HEARING</b>	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
42	<a href="#">WA/13/2022</a> WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM <b>Versus</b> HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
43	<a href="#">WA/54/2022</a> CAVT. NO.09322/021, CAVT./716/2021, CAVT./932/2021	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
44	<a href="#">WA/307/2021</a>	JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
45	<a href="#">WA/121/2022</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1025/2022</a> <b>in</b> WA/121/2022	THE UNION OF INDIA AND ORS <b>Versus</b> SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM

	<b>WITH</b> <a href="#">I.A.(Civil)/3105/2022</a> in WA/121/2022	THE UNION OF INDIA AND 3 ORS <b>Versus</b> ZOKAILANA AND 14 ORS	MR S K MEDHI	MR. P D NAIR
46	<a href="#">WA/155/2022</a>	BINODINI SINGHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, N C T E SC, SEC. EDU. SC, FINANCE
47	<a href="#">ITA/4/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
48	<b>WITH</b> <a href="#">ITA/2/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
49	<b>WITH</b> <a href="#">ITA/6/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
50	<b>WITH</b> <a href="#">ITA/7/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4889/2023</a> B/O, WITH WP(C)/6289/2013 (D/O)	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
2	<b>WITH</b> <a href="#">WP(C)/6324/2023</a>	MD. NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/1938/2024</a> in WP(C)/6324/2023	MAZIBUR RAHMAN <b>Versus</b> MD. NAZRUL HUSSAIN AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. U K GOSWAMI SC, SEC. EDU.
3	<a href="#">WP(C)/5519/2023</a> WITH OFFICE NOTE	RAMESH CHAUHAN <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
4	<a href="#">Cont.Cas(C)/387/2024</a>	ANJUWARA KHATUN <b>Versus</b> SURANJANA SENAPATI	MR. M ALI H R KHAN	
5	<a href="#">WP(C)/391/2024</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	SC, ELEM. EDU GA, ASSAM
6	<a href="#">Cont.Cas(C)/391/2024</a>	AMITABH BORAH <b>Versus</b> RAVI KOTA	MR. A A R KARIM	
7	<a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. N M DEKA (R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.
8	<a href="#">WP(C)/2004/2024</a>	ASHIS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
9	<a href="#">WP(C)/2005/2024</a>	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE

10	<a href="#">WP(C)/2704/2024</a> FIXED	SANGEETA BAROOAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
11	<a href="#">WP(C)/3722/2024</a>	SAYRA BEGUM MOJUMDER AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P C DEY MR BASAB DEY	SC, ELEM. EDU
12	<a href="#">WP(C)/3723/2024</a>	BIPIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
13	<a href="#">WP(C)/3730/2024</a>	SHONA MIAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
14	<a href="#">WP(C)/3735/2024</a>	BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR. M KHATANIAR	SC, HIGHER EDU
15	<a href="#">WP(C)/3737/2024</a>	MD ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.
16	<a href="#">WP(C)/3738/2024</a>	NASRAT BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, SEC. EDU.
17	<a href="#">WP(C)/3739/2024</a>	MOUSUMI BHATTACHARJEE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D C NATH MR. M MONDAL	MR. T C CHUTIA SC, SEC. EDU.
18	<a href="#">WP(C)/3740/2024</a>	BHASKAR BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SARMA K. KALITA P BORA	GA, ASSAM SC, SEC. EDU.
19	<a href="#">WP(C)/3741/2024</a>	MONUARA BEGUM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM
<b>ADMISSION</b>				
20	<a href="#">WP(C)/1024/2021</a>	RINA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR R DAS	SC, ELEM. EDU GA, ASSAM SC, AG S N NATH (r-8) MR H DAS (r-8) MS. M BEGUM (r-8) S NATH (r-8) SC, HIGHER EDU
21	<a href="#">WP(C)/6773/2021</a>	RAJIV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
22	<a href="#">WP(C)/261/2022</a>	PROF (DR) DEVASHISH KAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
23	<a href="#">WP(C)/3780/2022</a>	BASUDEV DEURI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
24	<a href="#">WP(C)/77/2023</a>	SUNITA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
25	<a href="#">WP(C)/247/2023</a> FIXED	JURI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
26	<a href="#">WP(C)/711/2023</a>	RAKHAL CHAKLADER AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE



27	<a href="#">WP(C)/1250/2023</a> FIXED	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC ) MR. H ROHMAN (R-3)
28	<a href="#">WP(C)/1663/2023</a> B/O	RITA RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
29	<a href="#">WP(C)/2254/2023</a>	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
30	<a href="#">WP(C)/4498/2023</a> B/O	DR. PANKAJA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. M DEV MS P DEB J KOTOKY MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
31	<a href="#">WP(C)/6135/2023</a> FIXED	SADOU ASOM PRATHAMIK VIDYALAYA MADHYAHNA BHOJANAR RANDHANI -O- SAHAYIKA SANTHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA MS M TIWARI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
32	<a href="#">WP(C)/1002/2024</a>	BHANU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
33	<a href="#">WP(C)/1057/2024</a>	ARCHANA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
<b>ORDERS</b>				
34	<a href="#">Cont.Cas(C)/459/2014</a>	RAMESH DIHINGIA and 3 ORS. <b>Versus</b> PRITAM SAIKIA and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.N SARMA MR.R M DAS(R-2&3) MR.D SAIKIASr.Adv.R-4 MR.A DEKA(R-4) MS.P CHAKRABORTY
<b>WITH</b>				
<a href="#">MC/3549/2014</a>				
in Cont.Cas(C)/459/2014				
35	<a href="#">Cont.Cas(C)/319/2016</a>	RAMESH DIHINGIA and 3 ORS. <b>Versus</b> RAMESH CHANDRA JAIN and 2 ORS IQUBAL SINGH <b>Versus</b> PANKAJ KUMAR SAIKIA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR.B K MAHAJAN MR.N HAQUE MR.M HUSSAIN MR.A K AZAD MR.S R BARBHUIYA MR.A CHOUDHURY	MR.R MAZUMDAR(R-1) MR.D DAS(R-1) MRSA VERMAR-1
36	<a href="#">Cont.Cas(C)/537/2016</a>	SMT. BIJOY LAKHI PEGU and 11 ORS <b>Versus</b> PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIA(R-1) MR.A DEKAR-1 MS.P CHAKRABORTY(R-2)
37	<a href="#">Cont.Cas(C)/480/2021</a> WITH WP(C) 3816/2021(D/O)	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.

38	<a href="#">WP(C)/4024/2021</a> B/O	MANTOSH MODAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/624/2022</a> in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. <b>Versus</b> MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
39	<a href="#">Cont.Cas(C)/54/2022</a> FIXED	SYEDA PUTALY BEGUM <b>Versus</b> MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
40	<a href="#">Cont.Cas(C)/538/2022</a> B/O	DR. DEEPALI DAS <b>Versus</b> DR. AMIYA RAJBANGSHI AND 2 ORS	MR G CHOUDHURY MR. ARIF AHMED	MR S BHUYAN (r-3) MR. K GOGOI (r-3)
41	<a href="#">Cont.Cas(C)/372/2023</a>	AMAR SHEEL AND 2 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
	<b>WITH</b> <a href="#">Cont.Cas(C)/370/2023</a>	NIRANJAN BORDOLOI <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
	<b>WITH</b> <a href="#">Cont.Cas(C)/373/2023</a>	MD. ABUL KALAM <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
	<b>WITH</b> <a href="#">Cont.Cas(C)/385/2023</a>	SWARNA PRAVA BORDOLOI AND ANR <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
45	<a href="#">Cont.Cas(C)/422/2023</a> FIXED	BIBHU GOALA <b>Versus</b> NARAYAN KONWAR, I.A.S.	MR. H ALI B BARMAN	
46	<a href="#">WP(C)/477/2023</a> WITH WP(C) 2746/2013 (D/O)	AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU MR. A RAHMAN (R-5)
47	<a href="#">I.A.(Civil)/1977/2023</a> WITH WP(C) 974/2008(D/O) in WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/5434/2017</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
	<b>WITH</b> <a href="#">WP(C)/2499/2019</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
49	<b>WITH</b> <a href="#">WP(C)/2939/2020</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU

50	<b>WITH</b> <a href="#">WP(C)/5255/2022</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
51	<a href="#">Cont.Cas(C)/16/2024</a>	SOMESWAR NATH <b>Versus</b> SURANJANA SENAPATI	MR. R PHUKAN	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
52	<a href="#">Cont.Cas(C)/17/2024</a> B/O	JIBAN CH BARMAN AND ANR <b>Versus</b> NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
53	<a href="#">Cont.Cas(C)/119/2024</a>	ANIL KUMAR DAS <b>Versus</b> NARAYAN KONWAR AND 2 ORS.	MR N SARMA	MR. D SAIKIA (R- 2) MR S M T CHISTIE(R- 2) MR. P K BORAH(R- 2)
54	<a href="#">Cont.Cas(C)/260/2024</a> B/O	SURESH DAS <b>Versus</b> SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
55	<a href="#">WP(C)/1119/2024</a> B/O	SYED IMRAN HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
56	<a href="#">I.A.(Civil)/1273/2024</a> in WP(C)/3858/2023	THE UNION OF INDIA AND 3 ORS <b>Versus</b> DR KAMAL NARAYAN KALITA	MR. A K DUTTA MR. S SUTRADHAR	MR. R MAZUMDAR
	<b>WITH</b> <a href="#">WP(C)/3858/2023</a>	DR. KAMAL NARAYAN KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
57	<a href="#">I.A.(Civil)/1773/2024</a> in WP(C)/2003/2024	MONOWARA BEGUM <b>Versus</b> SAYRA KHATUN AND 6 ORS	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSSAM) SC, SEC. EDU. MS. H TERANGPI (SC, SECONDARY EDUCATION)
	<b>WITH</b> <a href="#">WP(C)/2003/2024</a>	SAYRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. M A OZAH	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSSAM)  MS. H TERANGPI (SC, SECONDARY EDUCATION)

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024

9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./92/2021</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NUR NOBI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	MR T T MONI MR S HUSSAIN MR. S A B KHABIR PP, ASSAM
2	<a href="#">Crl.Pet./322/2022</a> WITH LCR 1 FILE	M/S ANKIT METAL AND POWER LIMITED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	MR J C GAUR (R-2) M. DEY (R-2) MS. M GAUR (R-2) PP, ASSAM
3	<a href="#">Crl.Rev.P./511/2022</a>	INDRAJIT MAZUMDAR <b>Versus</b> SATABDI GHOSH MAZUMDAR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	
4	<a href="#">Crl.Pet./672/2022</a> WITH LCR 1 FILE	SAILEN BARUAH AND 2 ORS <b>Versus</b> UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
5	<a href="#">Crl.Pet./910/2022</a> WITH LCR 1 FILE	ANURAM DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D C C PHUKAN MS. J GOGOI	MR. P P DUTTA (R-2) MS P SARMA (R-2) MS. P P DAS (R-2) PP, ASSAM
6	<a href="#">Crl.Pet./971/2022</a> WITH LCR 3 FILES	TANCHENG PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	MR. A GOHAIN (R-2) MR. S DIHINGIA (R-2) PP, ASSAM
7	<a href="#">Crl.Pet./998/2022</a> WITH LCR 3 FILES	AMITAVA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S C BISWAS (r-2) SUSHMITA SENGUPTA (r-2) MR. P S BISWAS (r-2) MS A BORAH (r-2) MS. J GHOSH (r-2) MR RITURAJ TIWARI PP, ASSAM
8	<a href="#">Crl.Pet./119/2023</a> WITH LCR 2 FILES(SCANNED COPY)	SANTOSH SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. D NANDI (R-2) MS. P SARMAH (R-2) PP, ASSAM
9	<a href="#">Crl.Pet./158/2023</a> WITH LCR 2 FILES	SHAH ABDUL AZIZ KHAN AND ANR. <b>Versus</b> STATE OF ASSAM AND ANR.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. L R MAZUMDER (R2) MR. H A TALUKDAR (R2) PP, ASSAM

10	<a href="#">Crl.Rev.P./186/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/147/2024</a> in Crl.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR <b>Versus</b> BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/189/2024</a> in Crl.Rev.P./186/2023	BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
11	<a href="#">Crl.Pet./364/2023</a> WITH LCR 3 FILES	DIGANTA KALITA <b>Versus</b> SMTI. GITIMA DAS AND ANR	MR. M AHMED J U AHMED	MR. SAILENDRA DEKA (R-1) MR JITENDRA DAS (R-1) PP, ASSAM
12	<a href="#">Crl.Rev.P./412/2023</a> WITH LCR 1 FILE, FIXED	RITUL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
13	<a href="#">Crl.Rev.P./530/2023</a> WITH LCR 4 FILES, B/O	MD. ABZAL KHAN @ ABZAL RAJJAK <b>Versus</b> M.M. HARDWARE STORES AND ANR.	G UDDIN P ADHIKARI MR A K AZAD	MR. P BORAH (r-1) MS K BHATTACHARYYA (r-1) MS K SARMA (r-1) PP, ASSAM
14	<a href="#">Crl.Pet./565/2023</a>	FLIPKART INTERNET PRIVATE LIMITED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA MR. R SINGH	MS. P CHOUDHURY (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./615/2023</a>	KULENDRA KUMAR NATH AND ANR <b>Versus</b> TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL
16	<a href="#">Crl.Pet./640/2023</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A SHARMA	MR. B SARMA (R-2) PP, ASSAM SC, FOREST
17	<a href="#">Crl.Pet./685/2023</a>	MWIKHWM OWARY <b>Versus</b> MANIK GHOSH	MR. M U MAHMUD MR S H MAHMUD J DAS MR. S. SUR	MR. B J MUKHERJEE MS R SAHA
18	<a href="#">Crl.Pet./863/2023</a>	JAY PRAKASH SHARMA @ JAI PRAKASH SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MS S S ZIA (r-2) PP, ASSAM
19	<a href="#">Crl.Pet./1164/2023</a> FIXED	DILIP KUMAR MALAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. K K DEY (R-2) MR V K BAROOAH (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./1216/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. SAYED ALI MUNCHI <b>Versus</b> THE STATE OF ASSAM ANR	MR. M K DAS	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
21	<a href="#">Crl.Pet./1288/2023</a>	MINTU NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR A RAHMAN	MR. S RANA (R-2) PP, ASSAM
22	<a href="#">Crl.Rev.P./24/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	WAHID AHMED KHAN <b>Versus</b> AARIZ GARMENTS AND ANR	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
23	<a href="#">CRL.A(J)/30/2024</a> FIXED	KUSUM GOGOI @ PURNA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
24	<a href="#">Crl.Rev.P./109/2024</a>	ASHOK DAS <b>Versus</b> SMTI. CHAMIKA DAS	MR. K BHATTACHARJEE	MR. P SAIKIA, LEGAL AID COUNSEL
25	<a href="#">Crl.Rev.P./276/2024</a>	MONBHADRA <b>Versus</b> THE STATE OF ASSAM	MS. P CHAKRABORTY	

	<b>WITH</b> <a href="#">I.A.(CrI.)/654/2024</a> <b>in</b> CrI.Rev.P./276/2024	MONBHADRA <b>Versus</b> THE STATE OF ASSAM	MS. P CHAKRABORTY	
26	<a href="#">CrI.Pet./401/2024</a> WITH LCR 1 FILE(SCANNED COPY)	KAMRAN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MRS. R RONGMEI (r-2) MS. S DEVI (r-2) MS. K L R YANTHAN (r-2) PP, ASSAM
27	<a href="#">CrI.Pet./737/2024</a> FIXED	BANAJIT PATWARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
<b>ORDERS</b>				
28	<a href="#">CrI.Pet./538/2022</a>	M/S HUMAN RIGHTS GROUP AND ASSOCIATES AND ANR. <b>Versus</b> JAMIR ALI AND 13 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	
29	<a href="#">CrI.Pet./197/2023</a>	MUKH LAL SAHU AND 5 ORS <b>Versus</b> SEEMA SHAH AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA	PP, ASSAM
30	<a href="#">CrI.A./248/2023</a> <u>1 Y 5 M 22 D</u> :WITH OFFICE NOTE	SADDAM HUSSAIN @ GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM
31	<a href="#">CrI.A./294/2023</a> WITH LCR 6 FILES, B/O	SIMANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/686/2023</a> <b>in</b> CrI.A./294/2023	SIMANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
32	<b>WITH</b> <a href="#">CrI.A./221/2023</a> <u>1 Y 2 M 9 D</u> :	PRAFULLA RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
33	<b>WITH</b> <a href="#">CrI.A./261/2023</a> <u>1 Y 2 M 11 D</u> :	UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MR. A. ALI	PP, ASSAM
34	<a href="#">CrI.Rev.P./334/2023</a> WITH LCR 1 FILE	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN A ALI	PP, ASSAM
35	<a href="#">CrI.Rev.P./443/2023</a>	MD. SHOHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
36	<a href="#">CrI.Rev.P./554/2023</a>	MD NURUL ISLAM <b>Versus</b> MUSSTT SUFIA KHATUN AND ANR	MR M RAHMAN MS A HUSSAIN S AHMED MS. R DEVI	PP, ASSAM
37	<a href="#">I.A.(CrI.)/1006/2023</a> <b>in</b> CrI.Rev.P./10430/2023	BHOLA RAY <b>Versus</b> THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./10430/2023</a> (Filing Number)	BHOLA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR. M MONDAL	
38	<a href="#">CrI.L.P./1/2024</a> FIXED <b>in</b> CrI.A./208/2024	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
	<b>WITH</b> <a href="#">CrI.A./208/2024</a>	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR H DAS
39	<a href="#">I.A.(CrI.)/66/2024</a> <b>in</b> CrI.Rev.P./12853/2023	MD. ABDUL KALAM AZAD @ KALAM ALI <b>Versus</b> MANIKJAN KHATUN	MR. B CHOWDHURY	

	<b>WITH</b> <a href="#">Crl.Rev.P./12853/2023</a> (Filing Number)	MD. ABDUL KALAM AZAD @ KALAM ALI <b>Versus</b> MANIKJAN KHATUN (A)	MR. B CHOWDHURY	
40	<a href="#">I.A.(Crl.)/91/2024</a> WITH LCR 3 FILES, FIXED in Crl.A./27/2024	NILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./27/2024</a>	NILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR. B DEKA MS P BARUAH S AZIZ MR P PRAWAR MR Y KOTHARI MS N T MANPOONG MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
41	<a href="#">I.A.(Crl.)/177/2024</a> FIXED in Crl.Rev.P./1255/2024	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGOHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./1255/2024</a> (Filing Number)	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR (H)	MR S PARASHAR	
42	<b>WITH</b> <a href="#">Crl.Rev.P./1258/2024</a> (Filing Number)	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR S PARASHAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/176/2024</a>	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGOHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
43	<a href="#">I.A.(Crl.)/196/2024</a> in Crl.Rev.P./304/2024	TAPAN KAKATI <b>Versus</b> BHANITA DAS	MR. B CHOWDHURY	
	<b>WITH</b> <a href="#">Crl.Rev.P./304/2024</a> (Filing Number)	TAPAN KAKATI <b>Versus</b> BHANITA DAS H	MR. B CHOWDHURY	
44	<a href="#">Crl.Pet./480/2024</a> B/O	ASHAN SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
45	<a href="#">I.A.(Crl.)/630/2024</a> WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./143/2024	ALAL UDDIN, <b>Versus</b> THE STATE OF ASSAM. AND ANR	MR. B BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./143/2024</a>	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM.	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
46	<a href="#">Crl.Pet./699/2024</a> FIXED	AMAR KUMAR CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI MR. D K BORAH	PP, ASSAM
47	<a href="#">Crl.Pet./712/2024</a> FIXED	VIKRANT JAISWAL @ PAPU JAISWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM



48	<a href="#">Crl.Pet./802/2024</a> FIXED	NARAYAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
<b>HEARING</b>				
49	<a href="#">Crl.Rev.P./420/2017</a> WITH LCR 4 FILES, FIXED	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
50	<a href="#">I.A.(Crl.)/440/2022</a> WITH LCR 3 FILES, FIXED <b>in</b> Crl.A./186/2022	PINKU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./186/2022</a>	PINKU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM
51	<a href="#">Crl.Rev.P./131/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR J ISLAM MR. A HUSSAIN MR. P BORDOLOI MR M ROHMAN	MR. A K PURKAYASTHA (R- 2) MR. B RAHMAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/386/2024</a>	ABDUL HAMID <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	
2	<a href="#">WP(C)/3729/2024</a>	NIVEDITA DUTTA KAKATI <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, G M D A
3	<a href="#">WP(C)/3731/2024</a>	DIGHALIA SINGRAJAN MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAJ MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, M A C SC, FISHERY
<b>ADMISSION</b>				
4	<a href="#">WP(C)/1910/2017</a> FIXED	RATAN CHANDRA BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
5	<b>WITH</b> <a href="#">WP(C)/1923/2017</a>	MANIN BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY( SC, ASTC)
	<b>WITH</b> <a href="#">I.A.(Civil)/2789/2018</a> in WP(C)/1923/2017	SRI MANIN BORO, <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	MR R M DAS, SC, ASTC SC, A S T C
6	<a href="#">WP(C)/4572/2017</a>	MAHIBUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.D BARMAN MR.D TALUKDAR MR.K H KHANDAKAR MR.D DAS MR.K M HASSAN	GA, ASSAM
7	<a href="#">WP(C)/1436/2018</a> FIXED	DILDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	GA, ASSAM MR. S DUTTA, SC, P & RD
8	<a href="#">WP(C)/7060/2018</a>	ANUPAMA ROY NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR H DAS MR. S SUTRADHAR	SC, FCSCA GA, ASSAM

9	<a href="#">WP(C)/7080/2018</a>	MEDIPOL PHARMACEUTICAL INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM MR. M BISWAS (R4) MS. B PHOM (R4) MR. D TIWARI (R4) SC, HEALTH
10	<a href="#">WP(C)/7977/2018</a>	RAMESWAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGHA MR. P SARMAH MS R D KAKATI MR. S UPADHAY MR. B KUMAR	GA, ASSAM SC, TRANSPORT
11	<a href="#">WP(C)/2600/2019</a>	UCO BANK <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	Mukesh Sharma	SC, APDCL
12	<a href="#">WP(C)/2688/2019</a>	M/S. RAJ AND RAJ <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, TRANSPORT
13	<a href="#">WP(C)/9468/2019</a> B/O	M/S. SARMA AND CO. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR. A GOYAL MR. A CHOUDHURY ASSTT.S.G.I. SC, I O C
14	<a href="#">WP(C)/2684/2020</a>	UTPAL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR J ROY	GA, ASSAM MR R DHAR(SC, H & T)
15	<a href="#">WP(C)/5296/2020</a>	M/S DEVI UDYOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNRD GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/1260/2023</a> FIXED	MURLI DHAR BHATI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S SAHU MS A ROY	SC, APDCL SC, PNB
17	<a href="#">WP(C)/1391/2023</a> FIXED	DAYANANDA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K BARMAN	SC, CO OP GA, ASSAM SC, HEALTH
18	<a href="#">WP(C)/1409/2023</a> FIXED	MD. SAFIQU L HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
19	<a href="#">WP(C)/1524/2023</a> FIXED	KALPA ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, WATER RESOURCE SC, REVENUE DEPARTMENT
	<b>WITH</b>			
20	<a href="#">WP(C)/1496/2023</a>	UTPAL DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE
	<b>WITH</b>			
21	<a href="#">WP(C)/1560/2023</a>	MINARUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE
22	<a href="#">WP(C)/1653/2023</a>	SANKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	GA, ASSAM MR. U K NAIR (R6) MR. A CHAMUAH(R-6) MS S SARMA HAZARIKA (R6) MR. S D ROY(R-6) MS D MAHANTA (R6) MS N NEWME (R6) MR. J KALITA(R-6) MR. C DAS(R-6) SC, EXCISE DEPTT.
23	<a href="#">WP(C)/780/2024</a>	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE

24	<a href="#">WP(C)/1371/2024</a>	SABIRAM KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, IRRIGATION SC, FINANCE
25	<a href="#">WP(C)/2049/2024</a>	TAHMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
26	<a href="#">WP(C)/2504/2024</a>	KRISHNA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
27	<a href="#">WP(C)/3313/2024</a> FIXED	CHANDAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	SC, IRRIGATION SC, FINANCE SC, K A A C
<b>ORDERS</b>				
28	<a href="#">Cont.Cas(C)/227/2022</a>	HIGHBROW <b>Versus</b> KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-3) MR K KALITA
29	<a href="#">Cont.Cas(C)/476/2022</a>	M/S MALINA ENTERPRISE <b>Versus</b> 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S R RABHA (R-2)
30	<a href="#">WP(C)/1811/2022</a>	MTCEC, A NON GOVERNMENTAL ORGANIZATION (NGO) <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
31	<a href="#">WP(C)/1814/2022</a>	SUNRISE GRAMIN DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
32	<a href="#">Cont.Cas(C)/122/2023</a>	RISHIK CHARAN SARMA <b>Versus</b> DIGANTA BARUAH A ND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	
33	<a href="#">Cont.Cas(C)/288/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> BISHNU PRASAD BORAH	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. D NATH
34	<a href="#">Cont.Cas(C)/303/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> MUKUT KAKATI	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. B GOGOI (R-1) MR M BHUYAN (R-1)
35	<a href="#">Cont.Cas(C)/455/2023</a>	ANSUMWI NARZARY <b>Versus</b> AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
36	<a href="#">Cont.Cas(C)/289/2024</a>	FATIMA YUVA SELF HELP GROUP <b>Versus</b> NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	
37	<a href="#">WP(C)/1302/2024</a>	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	MR. A F N U MOLLAH(R-7) GA, ASSAM K ZAMAN (R-7)
38	<a href="#">WP(C)/3519/2024</a> FIXED	M/S RAMA K GUPTA AND CO. <b>Versus</b> THE PANCHAYAT AND RURAL DEVELOPMENT DEPATMENT AND 2 ORS.	MR. B J GHOSH MR. R GOSWAMI	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1011/2024</a> B/O, WITH LCR	AMZAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/1215/2024</a> B/O, WITH LCR	MUSSTT RUSENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
3 <a href="#">WP(C)/3495/2024</a> FIXED	RASHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KALITA (AMICUS CURIAE) MR Z HUSSAIN MR. T SK MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM MR. R K D CHOUDHURY, DSGI
<b>WITH</b> 4 <a href="#">WP(C)/3459/2024</a>	KHALILUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM MR. R K D CHOUDHURY, DSGI SC, ECI SC, F.T
5 <a href="#">WP(C)/3727/2024</a>	ABUL KASHEM @ MD. ABUL KASEM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>			
6 <a href="#">WP(C)/1639/2017</a> FIXED	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
7 <a href="#">WP(C)/5401/2017</a> B/O, WITH LCR	JAFAR ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.

8	<a href="#">WP(C)/2035/2018</a> WITH LCR	RABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	<a href="#">WP(C)/2063/2018</a> WITH LCR	ANJURANI CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/2614/2018</a> WITH LCR	JALAL UDDIN SK. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S ISLAM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	<a href="#">WP(C)/3698/2018</a> WITH LCR	MD JABAN ALI @ JABAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
12	<a href="#">WP(C)/3770/2018</a> WITH LCR	AZAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	<a href="#">WP(C)/3816/2018</a> WITH LCR	RAM DAS ALIAS RAM CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	<a href="#">WP(C)/4006/2018</a> WITH LCR	MALATI BARMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. D MAZUMDAR MS. S KANUNGOE MR. K KALITA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/4008/2018</a> WITH LCR	ALAYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. JWNGTHIMA BRAHMA MS A PARVEEN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	<a href="#">WP(C)/4057/2018</a> WITH LCR	RAMESH BISWAS AND 3 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. K K DEY MS. N DEY MR V K BAROOAH SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
17	<a href="#">WP(C)/4117/2018</a> WITH LCR	SWAPNA RANI MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	<a href="#">WP(C)/4211/2018</a> WITH LCR	TAIJUDDIN ALI @ TAIJUDDIN TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	<a href="#">WP(C)/4217/2018</a> WITH LCR	MUSTT. NAFSIA BEGUM @ NASFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

20	<a href="#">WP(C)/4218/2018</a> WITH LCR	DULALI BISWAS @ DALL SUNDRI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, F C I
21	<a href="#">WP(C)/4222/2018</a> WITH LCR	ABDUL JUBBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F K R AHMED MR. K I MAZUMDER	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T MRS A VERMA
22	<a href="#">WP(C)/21/2020</a> WITH LCR	MUSST. ASHIA KHATOON @ ACHIYA KHATUN @ ACHIYA BEGUM @ ACHITMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	<a href="#">WP(C)/40/2020</a> WITH LCR	SAHAR JAN NESSA @ SAHAR BHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	<a href="#">WP(C)/102/2020</a> WITH LCR	JARIFA BIBI @ JORIFA BIBI @ JARIFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	<a href="#">WP(C)/109/2020</a> WITH LCR	MD. KUTUBUDDIN <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC (R4) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3)
26	<a href="#">WP(C)/137/2020</a> WITH LCR	HAFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	<a href="#">WP(C)/327/2020</a> WITH LCR	ABDUL RASHID @ ABDUL RASHID KHA @ MD. ABDUL RASHID KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/350/2020</a> WITH LCR	MD. NIZAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	<a href="#">WP(C)/356/2020</a> WITH LCR	MAYURI KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
30	<a href="#">WP(C)/397/2020</a> WITH LCR	KALIDASI DAS @ KALI DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	L R MAJUMDAR MR. I HUSSAIN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	<a href="#">WP(C)/474/2020</a> WITH LCR	ABIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR. S H ZAMAN MR FAIZUL HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	<a href="#">WP(C)/560/2020</a> WITH LCR	ABDUL RASID @ ABDUR RASID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	<a href="#">WP(C)/655/2020</a> WITH LCR	ALEKJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI



34	<a href="#">WP(C)/685/2020</a> WITH LCR	NIZAM UDDIN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	<a href="#">WP(C)/836/2020</a> WITH LCR AND PAPER BOOK	ABU BAKKAR SIDDIQUE @ ABU BAKKAR SIDDIQUE ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D BARUA MS K BORKOTOKY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	<a href="#">WP(C)/859/2020</a> WITH LCR	AHATAN NESSA @ AHETAN NESSA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MD. I H KHAN MS D ANGANA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	<a href="#">WA/181/2024</a> FIXED, WITH OFFICE NOTE	THE DIRECTOR GENERAL AND 2 ORS <b>Versus</b> SABINA AHMED AND 296 ORS	MR T MAZUMDAR	MR. K N CHOUDHURY(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. R M DEKA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. D J DAS(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS N MAHANTA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) N GAUTAM(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS SABINA AHMED(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) SC, AAU

**WITH**

[I.A.\(Civil\)/1618/2024](#)  
in WA/181/2024

THE DIRECTOR GENERAL AND 2 ORS  
**Versus**  
SABINA AHMED AND 296 ORS

MR T MAZUMDAR

SC, AAU

38	<a href="#">WP(C)/1303/2024</a> FIXED, WITH LCR	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
39	<a href="#">WP(C)/2407/2024</a> FIXED	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**ORDERS**

40	<a href="#">W.P.(CrI.)/32/2022</a>	ANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
41	<a href="#">Review.Pet./66/2024</a> IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI <b>Versus</b> UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2048/2024</a> FIXED, WITH OFFICE NOTE	SAHIL SHARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/86/2024</a>	DIBYAJYOTI BORAH AND 6 ORS <b>Versus</b> ARUNA RAJORIA	MR. S BANIK MR. M P SARMA MR A CHAKRABORTY MS F BEGUM MS N NEWME	
2	<a href="#">Cont.Cas(C)/383/2024</a> B/O	SACHIN DEKA <b>Versus</b> PRADIP KUMAR DIBEDI	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR R CHETRY	
3	<a href="#">Cont.Cas(C)/385/2024</a>	SALIM HASSAN KAZI <b>Versus</b> AKASH DEEP	MR F A LASKAR MR. D H MOZUMDER	
4	<a href="#">Cont.Cas(C)/388/2024</a>	JAYANTA KUMAR DEV <b>Versus</b> DEBASISH GANGOPADHYAY AND ANR	MR S CHAKRABORTY	
5	<a href="#">Cont.Cas(C)/390/2024</a>	JOY PRAKASH MACHAHARY <b>Versus</b> CHANDAN SHARMA	MR. D P BORAH MR U GHOSH	
6	<a href="#">Cont.Cas(C)/392/2024</a>	PRASHNA BRAHMA <b>Versus</b> CHANDAN SHARMA	MR. D P BORAH MR U GHOSH	
7	<a href="#">WP(C)/734/2024</a> B/O	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, FOREST
8	<a href="#">WP(C)/2213/2024</a>	HIMANI RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
9	<a href="#">WP(C)/3385/2024</a> FIXED	GITANJALI DEKA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY MR. R BARTHAKUR	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/3721/2024</a>	SAHERA BIBI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MR. M S ALAM	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, HEALTH
11	<a href="#">WP(C)/3725/2024</a>	ANKUR BORUAH AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.

12	<a href="#">WP(C)/3728/2024</a>	SWAPNAM BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM
13	<a href="#">WP(C)/3732/2024</a>	KALYAN JYOTI SHYAM BAILUNG <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	GA, ASSAM SC, GHC
14	<a href="#">WP(C)/3733/2024</a>	SAMIRAN CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE DEPTT.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
15	<a href="#">I.A.(Civil)/2171/2024</a> in <a href="#">WP(C)/1922/2024</a>	MD. MAZAR ALI <b>Versus</b> THE DIRECTOR OF LAND RECORDS AND SURVEYS , ASSAM	MR. R ALI	GA, ASSAM
<b>WITH</b>				
	<a href="#">WP(C)/1922/2024</a>	MD. MAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR M SHELMIM	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
16	<a href="#">WP(C)/6384/2017</a> FIXED	SHOBALAL MALLA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
17	<a href="#">WP(C)/5455/2021</a>	EX FORCE NO. 025090635 SHRI ABINASH BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
18	<a href="#">I.A.(Civil)/534/2022</a> in <a href="#">WP(C)/3279/2021</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
<b>WITH</b>				
	<a href="#">WP(C)/3279/2021</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
<b>WITH</b>				
19	<a href="#">WP(C)/1487/2020</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
<b>WITH</b>				
20	<a href="#">WP(C)/2150/2020</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
21	<a href="#">WP(C)/4253/2022</a>	GOKUL GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS. A GAYAN MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
22	<a href="#">WP(C)/6138/2022</a>	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,-9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
23	<a href="#">WP(C)/7710/2022</a> FIXED	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD

24	<a href="#">WP(C)/7982/2022</a> B/O	HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR. M A LASKAR MR R HOQUE	GA, ASSAM MR. A ROSHID (r-8) SC, AG MS. T BEGUM (r-8) SC, FINANCE
25	<a href="#">WP(C)/8306/2022</a>	BALABHADRA DAS AND 31ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
26	<a href="#">WP(C)/8334/2022</a> FIXED	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
	<b>WITH</b>			
27	<a href="#">WP(C)/2961/2022</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
28	<a href="#">WP(C)/136/2023</a>	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
29	<a href="#">WP(C)/1968/2023</a> FIXED	ROHINI PHANGCHOPI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL ( R 6 ) SC, EDU SC, WATER RESOURCE
30	<a href="#">WP(C)/2593/2023</a> B/O	SANDEEP BHARALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
31	<a href="#">WP(C)/4088/2023</a> FIXED	ANJAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
32	<a href="#">WP(C)/4373/2020</a>	MAINUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R- 14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
	<b>WITH</b>			
33	<a href="#">WP(C)/4085/2023</a>	AJIT KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
34	<a href="#">WP(C)/4136/2023</a>	PRBAN CHANDRA SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
35	<a href="#">WP(C)/4140/2023</a>	PRANJAL GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT

36	<b>WITH</b> <a href="#">WP(C)/4143/2023</a>	GAUTAM PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
37	<b>WITH</b> <a href="#">WP(C)/4146/2023</a>	SARBANANDA INJAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
38	<b>WITH</b> <a href="#">WP(C)/4148/2023</a>	MANGAL SING RANGPHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
39	<b>WITH</b> <a href="#">WP(C)/4161/2023</a>	RANJIT KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
40	<b>WITH</b> <a href="#">WP(C)/4286/2023</a>	MACHAN CHANDRA RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/4304/2023</a>	MOHAN CH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/4373/2023</a>	NANDESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
43	<a href="#">WP(C)/5566/2023</a> B/O	CHABIN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR. B K BHAGAWATI (R-4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. MR B S DEKA (R-4) MR H PARASAR (R-4) SC, GHC (R-2,3)
44	<a href="#">WP(C)/7494/2023</a> FIXED	KALIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION
45	<a href="#">WP(C)/370/2024</a>	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
46	<a href="#">WP(C)/1160/2024</a>	GIRINDRA MISRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, A.H and V. DEPT. SC, FINANCE DEPTT.
47	<a href="#">WP(C)/1162/2024</a>	PALASH SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
48	<a href="#">WP(C)/1277/2024</a>	MUSTAQUE AHMED MAZUMDER <b>Versus</b> THE SECY TO THE GOVT OF ASSAM, DEPARTMENT OF SCHOOL EDUCATION AND 4 ORS	MS B DEVI MS. S BORA MR. P BORAH	MR. A R BHUYAN (r-3,4,5) MR N Z CHOUDHURY (r-3,4,5) MR N A MAZARBHUIYA (r- 3,4,5) SC, SEC. EDU. SC, BTC
49	<a href="#">WP(C)/1400/2024</a> B/O	NO.G/105218L RIFLEMAN (GD) RAM PRASAD SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MRS. A GAYAN DY.S.G.I.

50	<a href="#">WP(C)/1425/2024</a>	QUEEN DEORI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU MR REZABUL HOQUE	GA, ASSAM A W AMAN (R-8) MR SARFRAZ NAWAZ (R-8) MR T R SEN (R-8) SAMIM RAHMAN (R-8)
51	<a href="#">WP(C)/1909/2024</a>	DHANYA KR. MEDHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
52	<a href="#">WP(C)/2248/2024</a>	SURYA KANTA MORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MS. M K SHARMA	GA, ASSAM
53	<a href="#">WP(C)/2394/2024</a>	RUHUL AMIN KHAN AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
54	<a href="#">Cont.Cas(C)/703/2022</a>	UPENDRA NARAYAN DUTTA <b>Versus</b> RAKESH KUMAR AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) (R- 1) MR. P N GOSWAMI (R-4) (R- 1) MR. I KALITA (R-4) (R-1) MR. D GOGOI (R-1) MR. D GOGOI (R-1) MR. R R Gogoi (R-1)
55	<a href="#">I.A.(Civil)/2168/2022</a> in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/7217/2021</a>	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r- 5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
56	<a href="#">WP(C)/2950/2022</a>	SUB (B AND R) DIPAK CHAKRABARTY JC/E 380049A <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. K GOGOI ASSTT.S.G.I.
57	<a href="#">WP(C)/5612/2022</a>	LAKHESWARI KALITA AND ANR <b>Versus</b> THE GENERAL MANAGER (ZONAL), FOOD CORPORATION OF INDIA AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, F C I
58	<a href="#">I.A.(Civil)/3692/2023</a> IN CONT.CAS(C) 475/2018(D/O) in Cont.Cas(C)/475/2018	CHANDANA KOCH, <b>Versus</b> SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2) MRS D BORAH (R-2)
	<b>WITH</b> <a href="#">MC/89/2023</a>	CHANDANA KOCH <b>Versus</b> SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
59	<a href="#">WP(C)/5643/2023</a> B/O	MIHIRAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM
60	<a href="#">Cont.Cas(C)/74/2024</a>	SHEIKH MD. SAIDUL ISLAM <b>Versus</b> PABAN BARTHAKUR AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	MR. K KONWAR MS. N BORAH MS. M DEVI (R-1) MR. A DAS (R-1) MR S DUTTA MR U.SARMAH



61	<a href="#">Cont.Cas(C)/149/2024</a>	PROSENJIT DAS <b>Versus</b> J B EKKA	MR. K MIRA MR. H A LASKAR	
62	<a href="#">WP(C)/2192/2024</a> FIXED	JEHERUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. R K D CHOUDHURY DY.S.G.I.
<b>HEARING</b>				
63	<a href="#">WP(C)/5947/2021</a> FIXED	NO. 119880627 CONSTABLE (GD) DEBEN SINHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
64	<a href="#">WP(C)/4805/2022</a> FIXED	ANANTA NATH (CISF NO. 901405764 HC/GD) <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	MR. D J DAS ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
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19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday,29th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./228/2024</a>	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/678/2024</a> <b>in</b> Crl.A./228/2024	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">CRL.A(J)/16/2022</a> 3 Y 5 M 5 D :WITH LCR - 5 (FIVE) FILES, P.,B.- 2, FIXED	PABITRA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
3	<a href="#">CRL.A(J)/99/2022</a> 2 Y 0 M 25 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	BASAN KISHAN <b>Versus</b> THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">CRL.A(J)/59/2023</a> 1 Y 3 M 28 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	GOBIN @ GOBBIN BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. ARUNANGSHU DHAR ( AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(J)/97/2023</a> 1 Y 4 M 18 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 3	BADAL CHINKU @ BADAL MURA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/820/2023</a> <b>in</b> CRL.A(J)/97/2023	BADAL CHINKU @ BADAL MURA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
6	<a href="#">Crl.A./291/2023</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P. B. - 3	PARAMESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/683/2023</a> <b>in</b> Crl.A./291/2023	PARAMESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
7	<a href="#">I.A.(Civil)/1968/2023</a> <b>in</b> Mat.App./8001/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MS. K PHUKAN (LEGAL AID COUNSEL) MR. D UPAMANYA

**WITH**  
[Mat.App./8001/2023](#)  
(Filing Number) XXXXXX  
**Versus**  
XXXXXX  
MR SISHIR DUTTA

8 [CRL.A\(J\)/51/2024](#)  
WITH OFFICE NOTE, LCR - 5 (FIVE)  
FILES SURAJ PRASAD  
**Versus**  
THE STATE OF ASSAM AND ANR.  
MR. B HALDAR (LEGAL AID PP, ASSAM  
COUNSEL)

**WITH**  
[I.A.\(CrI.\)/459/2024](#)  
in CRL.A(J)/51/2024 SURAJ PRASAD  
**Versus**  
THE STATE OF ASSAM AND ANR.  
MR. B HALDAR (LEGAL AID PP, ASSAM  
COUNSEL)

**HEARING**

9 [Crl.A./20/2022](#)  
2 Y 9 M 4 D :WITH LCR- 7 (SEVEN)  
FILES, P.B. - 2 BHOLLA SANKAR SINGH  
**Versus**  
THE STATE OF ASSAM AND ANR  
MR. L R MAZUMDER PP, ASSAM  
MR. A Z AHMED

10 [Crl.A./459/2023](#)  
WITH LCR - 1 (ONE) FILE  
(PHOTOCOPY) ABDUS SOBAHAN  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.  
MR B HAQUE PP, ASSAM  
MR N BARMAN SC, NIA  
MS J BARMAN  
MR B DEORI

**WITH**  
11 [Crl.A./51/2024](#)  
HAFIZUR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.  
MR N BARMAN PP, ASSAM  
MS J BARMAN SC, NIA  
MR B DEORI

**WITH**  
12 [Crl.A./55/2024](#)  
AZMAL HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.  
MR N BARMAN PP, ASSAM  
MS J BARMAN SC, NIA  
MR B DEORI

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **TOP OF THE LIST**

1	<a href="#">CRP/119/2014</a> (HEARING), WITH LCR	MD ISHAQUE <b>Versus</b> M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
2	<a href="#">CRP/153/2014</a> (HEARING), WITH LCR	MD. ASAD ALI @ MD. ASAIID ALI <b>Versus</b> SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	<b>WITH</b> <a href="#">MC/1363/2014</a> <b>in</b> CRP/153/2014	MD. ASAD ALI @ MD. ASAIID ALI <b>Versus</b> SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	

#### **MOTION**

3	<a href="#">CRP(IO)/256/2024</a> B/O	ABDUL KADER <b>Versus</b> DHIRU KUMAR BHUYAN AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
4	<a href="#">CRP(IO)/257/2024</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> JAYA NARZARY AND 5 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
5	<a href="#">CRP(IO)/258/2024</a>	SHIPRA DAS <b>Versus</b> TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR D KALITA	SC, TMB
6	<a href="#">CRP(IO)/259/2024</a>	MD. ISLAMUDDIN LASKAR <b>Versus</b> MUSSTT LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	

	<b>WITH</b> <a href="#">I.A.(Civil)/2220/2024</a> <b>in</b> CRP(IO)/259/2024	MD. ISLAMUDDIN LASKAR <b>Versus</b> MUSST LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	
		<b><u>ADMISSION</u></b>		
7	<a href="#">FAO/57/2024</a>	JIL HUSSAIN AND 7 ORS. <b>Versus</b> NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2213/2024</a> <b>in</b> FAO/57/2024	JIL HUSSAIN AND 7 ORS. <b>Versus</b> NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	
8	<a href="#">MACApp./253/2024</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJAYA CHETIA AND 5 ORS .	MR SISHIR DUTTA	MR. P BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1707/2024</a> <b>in</b> MACApp./253/2024	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJAYA CHETIA AND 5 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS. M SAIKIA MS. P BORTHAKUR MS C BORAH	MS M DAS A KONWAR MR. P BORAH MR H K SARMA (r-5,6) MS K BHATTACHARYYA (r-5,6)
9	<a href="#">MACApp./360/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PURNIMA BARMAN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2206/2024</a> <b>in</b> MACApp./360/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PURNIMA BARMAN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		<b><u>BAIL HEARING (BA)</u></b>		
10	<a href="#">Bail Appln./830/2024</a> WITH LCR (SCANNED COPY), WITH OFFICE NOTE, FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
11	<a href="#">RSA/177/2023</a>	TULAN NATH AND 2 ORS. <b>Versus</b> MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2869/2023</a> <b>in</b> RSA/177/2023	TULAN NATH AND 2 ORS. <b>Versus</b> MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. U BHATTACHARYYA MS. N DEVI	
12	<a href="#">RSA/95/2024</a>	AYNAL HOQUE AND ANR <b>Versus</b> SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	
13	<a href="#">RSA/112/2024</a> CAVT. NO.05792/024,	BIJOY TALUKDAR <b>Versus</b> ANIMA PATGIRI	MR H DAS MR. B C DEKA D BARUAH	MR. A C SARMA MR. G C BORAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1899/2024</a> <b>in</b> RSA/112/2024	BIJOY TALUKDAR <b>Versus</b> ANIMA PATGIRI	MR H DAS MR. B C DEKA D BARUAH	MR. A C SARMA MR. G C BORAH FOR CAVEATOR
		<b><u>ORDERS</u></b>		
14	<a href="#">MACApp./143/2014</a>	CHAMPA BALA ROY and 2 ORS, <b>Versus</b> M/S KRISHNA TRADING CO. LTD. and ANR,	MR.A R AGARWALA MR.P PATOWARY	MR.P J PHUKAN MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MS.T HASNU MR.K BORAH

15	<a href="#">RSA/224/2015</a>	RAMLAL SARMAH and ANR, <b>Versus</b> MUSSTT. IRON NESSA and 9 ORS,	MR.A BHATTACHARJEE MR.P K GARODIA MS.P SARMA MR.R DUARAH	MR. A C SARMA(R-1 TO 8) MS.T GOSWAMI(R- 1-8) MR G BHARADWAJ(R-1 TO 8) MR B DEORI(R-1 TO 8)
16	<a href="#">I.A.(Civil)/2270/2016</a> in <a href="#">RSA/287722/2016</a>	JASHOP ALI and ANR, <b>Versus</b> SUFIA KHATUN and ANR,	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	DR.B AHMEDR-1 MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1)
	<b>WITH</b> <a href="#">RSA/287722/2016</a> (Filing Number)	JASHOP ALI and ANR <b>Versus</b> SUFIA KHATUN		
	<b>WITH</b> <a href="#">I.A.(Civil)/2031/2024</a>	JASHOP ALI and ANR, <b>Versus</b> SUFIA KHATUN	MR S H MAHMUD MR S ISLAM	MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1) MR. B AHMED
17	<a href="#">RSA/69/2017</a> CAVT. NO. 1683/2016 WITH LCR, B/O	SMTI BIVA KAKATI and 14 ORS <b>Versus</b> SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR
18	<a href="#">MACApp./573/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1 to 4) MR Z HUSSAIN (R-5) MR. A SHAKIL (r-1 to 4) MR K TARUNKUMAR
19	<a href="#">I.A.(Civil)/2472/2018</a> FIXED in <a href="#">MACApp./622/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD MUKUTOR RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./622/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD MUKUTOR RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2473/2018</a> in <a href="#">MACApp./622/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD MUKUTOR RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
20	<a href="#">I.A.(Civil)/1893/2020</a> in <a href="#">RSA/121/2009 (D/O)</a> in <a href="#">RSA/121/2009</a>	MD. RABIZUL ALI LASKAR AND 2ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R-1,2,3,5) MR. M R SODIAL (R-1,2,3,5) MR. N B P SINGHA (R-1,2,3,5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1894/2020</a>	MD. RABIZUL ALI LASKAR AND 2 ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	
21	<a href="#">MFA/1/2021</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD. MUSTAFA AHMED AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR	MR A RAHMAN MRS. A AHMED
22	<a href="#">RSA/8/2021</a>	SYLHET TEA AND INDUSTRY LTD., <b>Versus</b> ON THE DEATH OF SANTOSH DEB, HIS LEGAL HEIRS SHRIMATI SHANTI RANI DEB AND 20 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6) MR. T U LASKAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6)
23	<a href="#">SAO/2/2022</a>	ABDUL HASAN AND ANR. <b>Versus</b> UCO BANK	MR M H AHMED MS N SULTANA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2145/2022</a> in <a href="#">SAO/2/2022</a>	ABDUL HASAN AND ANR. <b>Versus</b> UCO BANK	MR M H AHMED MS N SULTANA	
24	<a href="#">CO/16/2022</a> WITH LCR in <a href="#">MFA/55/2010</a>	HARINDER SAH <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. A R AGARWALA	MR. A AHMED

	<b>WITH</b> <a href="#">MFA/55/2010</a>	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> HARINDAR SAH and ANR	MR. R C PAUL MR.A AHMED MS L DAS	MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
25	<a href="#">MFA/102/2022</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MD AKBOR ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
26	<a href="#">I.A.(Civil)/775/2022</a> in RSA/1257/2022	LAL BABU SAH <b>Versus</b> MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
	<b>WITH</b> <a href="#">RSA/1257/2022</a> (Filing Number)	LAL BABU SAH <b>Versus</b> MANESHWAR THAKUR AND ANR. B	MR. S P ROY	
27	<a href="#">I.A.(Civil)/3554/2022</a> in MFA/10397/2022	UNION OF INDIA . <b>Versus</b> SUNATI BORO AND 3 ORS	MR. K GOGOI	MR D C K HAZARIKA(R-1,2, 3 AND 4) MS J KALITA (R-1,2, 3 AND 4)
	<b>WITH</b> <a href="#">MFA/10397/2022</a> (Filing Number)	UNION OF INDIA . <b>Versus</b> SUNATI BORO AND 3 ORS E	MR. K GOGOI	
28	<a href="#">SAO/1/2023</a>	ABDUL KALAM AND ORS. <b>Versus</b> RENU BEGUM AND 17 ORS.	MS. R CHOUDHURY MRS. S ROY MR. A H M R CHOUDHURY	GA, ASSAM MR. A K TALUKDAR (R-1 TO 6, 13 TO 16) MR S ISLAM (R-1 TO 6, 13 TO 16) MR. S I KHAN (R-1 TO 6, 13 TO 16)
29	<a href="#">MFA/73/2023</a> WITH LCR	SUNITA LOHAR MOHALI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MS. B SARMA (C.G.C.) DY.S.G.I.
30	<a href="#">RSA/209/2023</a> WITH LCR	HABIBUR RAHMAN CHOUDHURY <b>Versus</b> ESAHAQUE ALI AND ORS.	MR J ISLAM MR. S K GHOSH MS F AHMED	MR. A.I. AHMED (R-1 to 4) MS B DEVI (R-1 to 4) MR P SAH MR A I AHMED (R-1 to 4)
31	<a href="#">I.A.(Civil)/3233/2023</a> in MACApp./13142/2023	RUNU GOGAI AND ANR. <b>Versus</b> HDFC ERGO GEN INSURANCE COMPANY LTD AND ANR.	MR. A R AGARWALA MD. K ALI	MR. R GOSWAMI(R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
	<b>WITH</b> <a href="#">MACApp./13142/2023</a> (Filing Number)	RUNU GOGAI AND ANR. <b>Versus</b> HDFC ERGO GEN INSURANCE COMPANY LTD. AND ANR. E	MR. A R AGARWALA	
32	<a href="#">I.A.(Civil)/3385/2023</a> in RSA/128/2002 (D/O) in RSA/128/2002	BANALATA DEVI and ORS <b>Versus</b> ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1840/2017</a>	BANA LATA DEVI and 6 ORS <b>Versus</b> MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1841/2017</a>	BANA LATA DEVI and 6 ORS <b>Versus</b> MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1842/2017</a>	BANA LATA DEVI and 6 ORS <b>Versus</b> MD ABDUR RAQUIB and ANR	MS.J DEKA MR.R ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/3148/2018</a>	SMTI. BANA LATA DEVI AND 6 ORS <b>Versus</b> MD. ABDUR RAQUIF @ RAKIB ALI AND 3 ORS.	MR. P ROY MS. B CHOUDHURY	

	<b>WITH</b> <a href="#">I.A.(Civil)/3405/2019</a>	BANA LATA DEVI AND 6 ORS <b>Versus</b> ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/3406/2019</a>	BANA LATA DEVI AND 6 ORS <b>Versus</b> ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/3407/2019</a>	BANA LATA DEVI AND 6 ORS <b>Versus</b> ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/3386/2023</a>	BANALATA DEVI AND ORS. <b>Versus</b> ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/617/2024</a>	BANA LATA DEVI and ORS <b>Versus</b> ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
33	<a href="#">CRP(IO)/14/2024</a>	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS <b>Versus</b> SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA
34	<a href="#">I.A.(Civil)/251/2024</a> in <a href="#">MACApp./117/2024</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> DIPANITA CHOUDHURY DAS AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
	<b>WITH</b> <a href="#">MACApp./117/2024</a> (Filing Number)	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> DIPANITA CHOUDHURY DAS AND 4 ORS F	MRS B ACHARYA	
35	<a href="#">I.A.(Civil)/282/2024</a> in <a href="#">MACApp./144/2024</a>	RAJANI KANTA DAS <b>Versus</b> IMRAN KHAN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR. K UPAMANNYA	
	<b>WITH</b> <a href="#">MACApp./144/2024</a> (Filing Number)	RAJANI KANTA DAS <b>Versus</b> IMRAN KHAN AND 2 ORS F	MR SISHIR DUTTA	
36	<a href="#">I.A.(Civil)/290/2024</a> in <a href="#">MACApp./598/2024</a>	BIDYUT BORO <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. S SAHU	MR. R C PAUL (r-1)
	<b>WITH</b> <a href="#">MACApp./598/2024</a> (Filing Number)	BIDYUT BORO <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ORS (A)	MR. L N DIHINGIA	
37	<a href="#">I.A.(Civil)/351/2024</a> in <a href="#">MACApp./3/2024</a>	DIPTI THAKURIA <b>Versus</b> ACHUT DAS AND 2 ORS.	MR. A R AGARWALA MR R J GOSWAMI MR ADITYA AGARWALA	MR. P J BARMAN (R-3) MS P PHUKAN (R-3)
	<b>WITH</b> <a href="#">MACApp./3/2024</a> (Filing Number)	DIPTI THAKURIA <b>Versus</b> ACHUT DAS AND 2 ORS. F	MR. A R AGARWALA	
38	<a href="#">I.A.(Civil)/395/2024</a> WITH <a href="#">RSA/42/2012</a> (D/O) in <a href="#">Review.Pet./492/2024</a>	MADHAV CH. DAS <b>Versus</b> SANJOY GOGOI AND ORS	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	MR U DAS(R-2) MR B SINHA(R-2) MR. S SAIKIA(R-2)



	<b>WITH</b> <a href="#">Review.Pet./492/2024</a> (Filing Number)	MADHAV CH. DAS <b>Versus</b> SANJOY GOGOI AND ORS H	MR. ANANTA RAM MEDHI	
39	<b>WITH</b> <a href="#">CRP/69/2022</a>	MADHAV CH DAS <b>Versus</b> ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
40	<a href="#">I.A.(Civil)/453/2024</a> in MACApp./15885/2023	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RIMJIM DAS @ RIMJIM DAS KUMAR AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">MACApp./15885/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> RIMJIM DAS @ RIMJIM DAS KUMAR AND 4 ORS. F	MR. K K BHATTA	
41	<a href="#">I.A.(Civil)/534/2024</a> B/O in CRP/147/2023	PARAMA SARMA AND ANR <b>Versus</b> SMT. JYOTI NEOG AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	
	<b>WITH</b> <a href="#">CRP/147/2023</a>	PARAMA SARMA AND ANR <b>Versus</b> SMT. JYOTI NEOG AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	
42	<a href="#">I.A.(Civil)/686/2024</a> in MACApp./1193/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> APARAJITA BRAHMA AND 4 ORS.	MS. M CHOUDHURY MS. M CHOUDHURY	MR D MONDAL (R1-R3) DR. U BARUAH (R1-R3) RANJU R S BARUAH (R1- R3)
	<b>WITH</b> <a href="#">MACApp./1193/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY	
43	<a href="#">I.A.(Civil)/1411/2024</a> WITH LCR in MACApp./6/2019	SMTI. PUTALI DAS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. R CHETRI MR. N BARMAN MR N MILI	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">MACApp./6/2019</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PUTALI DAS AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R CHETRI MR. N BARMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/33/2019</a> in MACApp./6/2019	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PUTALI DAS AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
44	<a href="#">I.A.(Civil)/1763/2024</a> in RERA APPEAL/6/2023	ANITA DEY, <b>Versus</b> M/S D/S REALTORS,	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR G RAHUL
	<b>WITH</b> <a href="#">RERA APPEAL/6/2023</a>	M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	MR. P GOSWAMI MR H K SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/3443/2023</a> in RERA APPEAL/6/2023	M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	
45	<a href="#">I.A.(Civil)/2061/2024</a> B/O in RSA/52/2023	ENUISH ALI <b>Versus</b> KHURSIDA AHMED AND 3 ORS	MR. A WAHAB MS F N ZAMAN MR. R CHOUDHURY	MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI

	<b>WITH</b> <a href="#">RSA/52/2023</a>	KHURSIDA AHMED <b>Versus</b> ENUISH ALI AND 3 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI	MS. R CHOUDHURY(R-1) MR. A WAHAB (r-1, 2) MR. A WAHAB (r-1, 2) MS F N ZAMAN(R-1) MR A ALIM SK (r-1, 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/944/2023</a> in RSA/52/2023	KHURSIDA AHMED <b>Versus</b> ENUISH ALI AND 3 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI	
46	<a href="#">I.A.(Civil)/2209/2024</a> in MACApp./6221/2024	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> ANITA PEGU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./6221/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ANITA PEGU AND 4 ORS A	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8261/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ANITA PEGU AND 4 ORS A	MR. R GOSWAMI	
47	<a href="#">I.A.(Civil)/2210/2024</a> in MACApp./7652/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BIRAHİ BORDOLOI AND 4 ORS.	MR T KALITA J KOTOKY MR. A KAKATI	
	<b>WITH</b> <a href="#">MACApp./7652/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> BIRAHİ BORDOLOI AND 4 ORS H	MR T KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/7653/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> BIRAHİ BORDOLOI AND 4 ORS H	MR T KALITA	
48	<a href="#">I.A.(Civil)/2211/2024</a> in MACApp./15592/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> PRAFULLA TALUKDAR AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./15592/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> PRAFULLA TALUKDAR AND 3 ORS. F	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8039/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> PRAFULLA TALUKDAR AND 3 ORS. F	MR. R GOSWAMI	
49	<a href="#">I.A.(Civil)/2217/2024</a> in RFA/7900/2024	BINAPANI DAS AND 4 ORS <b>Versus</b> ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS	M ALAMGEER MR. A ALAM MR. M ALAM MR. A I UDDIN	
	<b>WITH</b> <a href="#">RFA/7900/2024</a> (Filing Number)	BINAPANI DAS AND 4 ORS <b>Versus</b> ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS F	MR. A ALAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/7901/2024</a> (Filing Number)	BINAPANI DAS AND 4 ORS <b>Versus</b> ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS F	MR. A ALAM	
		<b>HEARING</b>		
50	<a href="#">RSA/112/2016</a> WITH LCR, B/O	SOFIOR RAHMAN and ANR. <b>Versus</b> FAZIRAN BIBI and 4 ORS.	MR.S NATH MR.B DAS MR.S N DEV NATH	MR.B P SINHA(R- 1-5) MS.R SARKAR R- 1-5 MS.N DAS(R- 1-5)

**STAY MATTERS**

51	<a href="#">CRP(IO)/273/2017</a> FIXED	UNION OF INDIA <b>Versus</b> M/S. CAPITAL HARDWARE ENTERPRISES and ANR.	MR.P S DEKA MR. B SARMAH MR.A CHETRY MR.D DAS MS.K GOGOI	SC, INCOME TAX
52	<a href="#">CRP(IO)/303/2022</a> B/O	HELAL AHMED <b>Versus</b> AFTAB HUSSAIN AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2178/2024</a>	NUR ALAM HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./277/2024</a>	MD. MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
3	<a href="#">Crl.Rev.P./279/2024</a>	RAVINDER PODDAR @ RAMENDRA PODDAR <b>Versus</b> THE STATE OF ASSAM	MR. K K BHUYAN MR. B DEKA S AZIZ MS N T MANPOONG	PP, ASSAM
4	<a href="#">Crl.Rev.P./280/2024</a>	SANJIB MONDAL @ SANJIT MANDAL AND 2 ORS <b>Versus</b> MOMPI GHOSH MONDAL	MR. S NATH MR. N G KUNDU MR P K KALITA	
5	<a href="#">Crl.Pet./853/2024</a>	MD. LATIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MS S DEV MR J MAHANTA MS R ALI	PP, ASSAM
6	<a href="#">Crl.Pet./854/2024</a>	HARIPRIYA BAISHYA AND ANR <b>Versus</b> DINA TALUKDAR	MR M KALITA MR. S H SAIKIA	
7	<a href="#">Crl.Pet./855/2024</a>	IBRAHIM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
8	<a href="#">Crl.Pet./856/2024</a>	THE STATE OF ASSAM <b>Versus</b> RAHUL AMIN	SPECIAL PP, VIGILANCE	
9	<a href="#">Crl.Pet./857/2024</a>	BHARATI BORDOLOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
10	<a href="#">AB/1676/2024</a>	NAJRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
11	<a href="#">AB/1938/2024</a>	DHARANIDHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM

**ORDER (IMPLEADMENT OF PARTY)**

12	<a href="#">I.A.(CrI.)/532/2024</a> in AB/1309/2024	DIPTI HATIMURIA GOGOI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MR D SAIKIA MD IMRAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">AB/1309/2024</a>	DIPTI HATIMURIA GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
<b>ADMISSION</b>				
13	<a href="#">CrI.Pet./525/2023</a>	SUVA AGARWAL @ SUVAM BHIMSARIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R SHARMA MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	MR. J K GOSWAMI (r-2) MR. S BISWAS (R-2) MR. H BURAGOHAIN (R-2) MS. D DEVI (R-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
14	<a href="#">CrI.Pet./1174/2023</a>	MANORANJAN BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. P BORA (R2) MS K BHATTACHARYYA (R2) MS K SARMA (R2) PP, ASSAM
15	<a href="#">CrI.Pet./1195/2023</a>	DHRUBA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS	PP, ASSAM
16	<a href="#">CrI.A./226/2024</a>	DARSING RONGPI <b>Versus</b> THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/660/2024</a> in CrI.A./226/2024	DARSING RONGPI <b>Versus</b> THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
17	<a href="#">CrI.A./227/2024</a>	MADHAB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J SINGH MR. K K HANDIQUE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/661/2024</a> in CrI.A./227/2024	MADHAB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J SINGH MR. K K HANDIQUE	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
19	<a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
20	<a href="#">Bail Appln./966/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MANISH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	<a href="#">Bail Appln./1378/2024</a> WITH CASE RECORD(SCANNED COPY)	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
22	<a href="#">Bail Appln./1781/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
23	<a href="#">Bail Appln./2112/2024</a> FIXED	MINHAJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/4061/2023</a>	SOFIUDDIN AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
25	<a href="#">AB/729/2024</a>	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
26	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
27	<a href="#">AB/1076/2024</a>	NOWSAD ALI @ NAUSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
28	<a href="#">AB/1175/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NOJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
29	<a href="#">AB/1209/2024</a>	RABIYAL HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
30	<a href="#">AB/1222/2024</a>	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
31	<a href="#">AB/1230/2024</a>	JAMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
32	<a href="#">AB/1280/2024</a>	MD. NAJARUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
33	<a href="#">AB/1282/2024</a>	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
34	<a href="#">AB/1307/2024</a>	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
35	<a href="#">AB/1363/2024</a>	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
36	<a href="#">AB/1452/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. KAUSA ALI @ KAWSAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
37	<a href="#">AB/1480/2024</a> WITH OFFICE NOTE, FIXED	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
38	<a href="#">AB/1544/2024</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
39	<a href="#">AB/1727/2024</a> FIXED	JUNAIDUL ISLAM @ JUNAHID ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
40	<a href="#">AB/1844/2024</a> FIXED	BALDEB SINHA @ BALADEB SINHA <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
41	<a href="#">AB/1854/2024</a>	SAHIDUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">I.A.(CrI.)/332/2021</a> in CrI.Rev.P./177/2020	PUTUL KALITA @ PRATUL KALITA AND ANR. <b>Versus</b> TARINI SAIKIA	MR. M SARANIA MD. S U AHMED	MR A K AZAD

	<b>WITH</b> <a href="#">Crl.Rev.P./177/2020</a>	TARINI SAIKIA <b>Versus</b> PUTUL KALITA AND ANR.	MR A K AZAD	MR. M SARANIA MR. M SARANIA MR H MEDHI MR H MEDHI MS. I KEITZAR MS. I KEITZAR
43	<a href="#">I.A.(Civil)/3130/2022</a> WITH LCR in MACApp./263/2016	SRI JITUMONI BORAH <b>Versus</b> THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR G S BORO	
	<b>WITH</b> <a href="#">MACApp./263/2016</a>	SRI JITUMONI BORAH <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MR.P SUNDI	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI
44	<a href="#">I.A.(Civil)/533/2024</a> in CRP/184/2023	HEMALATA DUTTA, <b>Versus</b> DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
	<b>WITH</b> <a href="#">CRP/184/2023</a> CAVT. NO. 09762/023,	HEMALATA DUTTA <b>Versus</b> DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
45	<a href="#">I.A.(Civil)/650/2024</a> MAC.APP. 468/2019(D/O), WITH LCR in Review.Pet./2061/2024	HANIF ALI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. R ALI MR H A AHMED	
	<b>WITH</b> <a href="#">Review.Pet./2061/2024</a> (Filing Number)	HANIF ALI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS F	MR. R ALI	
46	<b>WITH</b> <a href="#">Review.Pet./2557/2023</a> (Filing Number)	DINESH TALUKDAR @ DINESH CH. TALUKDAR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LT. AND 2 ORS B	S I AKAND	
	<b>WITH</b> <a href="#">I.A.(Civil)/734/2023</a>	DINESH TALUKDAR @ DINESH CH. TALUKDAR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LT. AND 2 ORS	MR. R Deka S I AKAND	MR. R ALI (R-2,3,) MRS. S ROY (R-1) MR H A AHMED(R-2,3,)
47	<a href="#">I.A.(Crl.)/658/2024</a> in CRL.A(J)/5962/2024	KESHAR PROJA @ SHEKHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	
	<b>WITH</b> <a href="#">CRL.A(J)/5962/2024</a> (Filing Number)	KESHAR PROJA @ SHEKHAR <b>Versus</b> THE STATE OF ASSAM AND ANR (G)	MS B R A SULTANA	
48	<a href="#">I.A.(Crl.)/676/2024</a> in Crl.A./8024/2023	STATE OF ASSAM <b>Versus</b> BHOGIRAM MEDHI	PP, ASSAM	
	<b>WITH</b> <a href="#">Crl.A./8024/2023</a> (Filing Number)	STATE OF ASSAM AND OTHERS <b>Versus</b> SRI BHOGIRAM MEDHI B	MR K.K. DAS	
	<b>WITH</b> <a href="#">Crl.L.P./24/2024</a>	STATE OF ASSAM <b>Versus</b> BHOGIRAM MEDHI	PP, ASSAM	

49	<a href="#">I.A.(Civil)/938/2024</a> WITH LCR in MACApp./191/2021	NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	MR A B DEY	MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./191/2021</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR A B DEY (r-1) MR. S SUTRADHAR (R-2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1345/2021</a> in MACApp./191/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
50	<a href="#">I.A.(Civil)/1298/2024</a> MAC.APP. 285/2013(D/O), LCR 2 FILES in Review.Pet./4400/2024	THE FUTURE GENERAL INDIA INSURANCE CO LTD <b>Versus</b> JAYMATI KACHARI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">Review.Pet./4400/2024</a> (Filing Number)	THE FUTURE GENERAL INDIA INSURANCE CO. LTD <b>Versus</b> JAYMATI KACHARI AND 2 ORS E	MR. R GOSWAMI	
51	<a href="#">I.A.(Civil)/1420/2024</a> in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">W.P.(CrI.)/21/2023</a>	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2433/2023</a> in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2434/2023</a> in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
<b>HEARING</b>				
52	<a href="#">W.P.(CrI.)/5/2019</a> FIXED	BIJOY LAKHI GARG <b>Versus</b> AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. D. BORAH MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024



14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1900/2024</a>	A NILBIR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
2	<a href="#">WP(C)/1932/2024</a>	MD. MOSRAK ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS A HUSSAIN S AHMED	GA, ASSAM
3	<a href="#">WP(C)/2507/2024</a>	PRIYADARSANI PANIGRAHI <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MRS S BARUAH DY.S.G.I.
4	<a href="#">WP(C)/3060/2024</a>	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH
5	<a href="#">WP(C)/3528/2024</a>	PRADIP BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BHATTACHARJEE MR. M SAIKIA	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/3577/2024</a>	ANITA TANTI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAJIN MISS. M BORAH MS. H BORAH MS. S NATH	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/3724/2024</a>	MD. FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
<b>ORDER (STAY VACATING)</b>				
8	<a href="#">I.A.(Civil)/155/2021</a> in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE

	<b>WITH</b> <a href="#">WP(C)/7331/2017</a>	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2276/2018</a> <b>in</b> <a href="#">WP(C)/7331/2017</a>	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
		<b>ADMISSION</b>		
9	<a href="#">WP(C)/7376/2016</a> FIXED	RAJEN DEURI and 3 ORS. <b>Versus</b> STATE OF ASSAM and 5 ORS.	MS.P BORA MR.S BORTHAKUR	GA, ASSAM MR.Y DOLOI(R- 1-6) ADDL. AG, ASSAM SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/7268/2018</a>	MANIKA BAISHYA <b>Versus</b> UCO BANK AND 2 ORS.	MR. R DE MS. D DEVI	
11	<a href="#">WP(C)/7944/2018</a>	SURESH PRASAD <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. K D SARMA	MR. R DE (R5) SC, APDCL MS. D DEVI (R5)
12	<a href="#">WP(C)/420/2019</a> FIXED	TEZPUR IDDGAH COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE
13	<a href="#">WP(C)/1628/2019</a>	JONAKI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MRS S BARUAH (R-5) SC, REVENUE SC, NF RLY
14	<a href="#">WP(C)/2687/2019</a>	INDRAMAYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED MD A ISLAM	SC, APDCL
15	<a href="#">WP(C)/5268/2019</a> WITH WP(C) 851/2009(D/O)	ON THE DEATH OF ATUL KUMAR SARMA,HIS LEGAL HEIRS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. A J DAS MR. P DEKA	MR. N BORAH (R-5) MR. R SARMA SC, GMC MR. H S BARUAH
16	<a href="#">WP(C)/1215/2021</a>	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
17	<a href="#">WP(C)/6500/2021</a>	NAKIB SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS	SC, FOREST SC, FINANCE
18	<a href="#">WP(C)/6875/2021</a>	BHASKAR BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE) SC, BTC SC, FINANCE
19	<a href="#">WP(C)/6880/2021</a>	PRANJIT DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE) SC, BTC SC, FINANCE
20	<a href="#">WP(C)/977/2023</a> CAVT. NO.01392/023, FIXED	M/S DULO SERVICE STATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
21	<a href="#">WP(C)/2889/2023</a> FIXED	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/5309/2023</a> FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUIJURI (r-3) SC, OIL

23	<b>WITH</b> <a href="#">WP(C)/3697/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., <b>Versus</b> OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
24	<a href="#">WP(C)/6262/2023</a> FIXED	M/S RKD- SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. D DAS SR. ADV GA, ASSAM MR. K GOGOI (R-1) MR. M SHARMA (r-7,8) MR. I DAS N R SURANA MS S SHARMA MS. S YASMIN (r-7,8) DY.S.G.I.
25	<b>WITH</b> <a href="#">WP(C)/2186/2024</a>	M/S RKD SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM MR. A DHAR (R-4) MD F FARIDI(R-4) SC, FINANCE
26	<a href="#">WP(C)/6517/2023</a> FIXED	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM SC, REVENUE
27	<b>WITH</b> <a href="#">WP(C)/7886/2022</a>	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/1243/2024</a>	ABDUL BADSHA MALLIK @ ABDUL BADSHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
29	<a href="#">WP(C)/1792/2024</a>	PROBIN BORA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
30	<a href="#">WP(C)/1825/2024</a> CAVT. NO.03012/024,	MILI CHAUDHURY HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
31	<a href="#">WP(C)/2695/2024</a>	KAMAI AH ENGINEERING SERVICES PRIVATE LIMITED (OPC) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
32	<a href="#">WP(C)/2728/2024</a>	VEERPRABHU AUTO PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR. D J DAS(R-4) DY.S.G.I.
33	<a href="#">WP(C)/2790/2024</a>	KRISHNA CHANDRA DAS AND 2 ORS <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC

34	<a href="#">WP(C)/2996/2024</a>	AGNISHANTI CONSTRUCTIONS PVT LTD <b>Versus</b> PRINCIPAL COMMISSIONER AND INCOME TAX GUWAHATI 1 AND THREE ORS		MR. S CHETIA SC, INCOME TAX
35	<a href="#">WP(C)/2998/2024</a>	MOUSUMI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
36	<a href="#">WP(C)/3009/2024</a>	AGNISHANTI INFRA PROVICER PVT. LTD. <b>Versus</b> PRINCIPAL COMMISSIONER,INCOME TAX GUWAHATI-1	MD KHAN	MR. S CHETIA (SC, INCOME TAX DEPT.) SC, INCOME TAX
37	<a href="#">WP(C)/3046/2024</a>	BINITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4) SC, INCOME TAX
38	<a href="#">WP(C)/3197/2024</a>	RAJIV KACKER <b>Versus</b> UNION OF INDIA AND 3 ORS	G. GOSWAMI MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, INCOME TAX
39	<a href="#">WP(C)/3317/2024</a>	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
40	<a href="#">WP(C)/3330/2024</a>	RANI TEA ESTATE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, REVENUE SC, PWD
<b><u>BAIL HEARING (BA)</u></b>				
41	<a href="#">Bail Appln./2049/2024</a> FIXED	ABDULLA AHMED @ MAINA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
42	<a href="#">AB/1038/2024</a> FIXED	SRI PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI( NAYAN JYOTI DEKA (I/O)) PP, ASSAM
43	<a href="#">AB/1339/2024</a> BA 1473/2024(D/O), FIXED	MINAKSHI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
<b><u>ORDERS</u></b>				
44	<a href="#">I.A.(Civil)/3435/2022</a> in <a href="#">WP(C)/6842/2022</a>	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM MR B PATHAK (R-4) MR. M SHARMAH (R-4) MR. T NATH (R-4)
	<b>WITH</b> <a href="#">WP(C)/6842/2022</a>	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MR G BORDOLOI MUSTAFIJUR RAHMAN MS. J BURAGOHAIN MS A MESEN	GA, ASSAM
45	<a href="#">WP(C)/6633/2023</a>	PABITRA PRAN SAIKIA <b>Versus</b> UNION BANK OF INDIA AND 2 ORS.	MR. D SARAF	MR. M SHARMA (R1) MR G BORDOLOI (R-3) MR. S HAZARIKA(R-3) MS. S YASMIN (R1) MS. J BURAGOHAIN (R-3) MR. A METO (R-3) S ACHUMI(R-3) SC, UBI
46	<a href="#">Cont.Cas(C)/76/2024</a>	HI SPEED LOGISTICS PVT LTD <b>Versus</b> RAJESH CHAUDHARY AND 2 ORS.	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	MR B K SINGH(R-1) MR B K SINGH(R-1)
47	<a href="#">Cont.Cas(C)/245/2024</a>	RAVI DASSANI AND 3 ORS. <b>Versus</b> MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. D SAIKIA MR. S BORA

48 [I.A.\(Civil\)/1964/2024](#)  
in [WP\(C\)/2089/2024](#)

RUSHAN AHMED BARBHUIYA AND 22  
ORS

MR. B U LASKAR

GA, ASSAM  
GA, ASSAM  
SC, WATER RESOURCE

**Versus**

THE STATE OF ASSAM AND 4 ORS

**WITH**

[WP\(C\)/2089/2024](#)

RUSHAN AHMED BARBHUIYA AND 22  
ORS

MR. B U LASKAR  
MR. A B ACONDA

GA, ASSAM  
SC, REVENUE  
SC, WATER RESOURCE

**Versus**

THE STATE OF ASSAM AND 4 ORS

49 [WP\(C\)/3089/2024](#)

SWARNA DEORI

MR. J I BORBHUIYA

**Versus**

THE INSURANCE OMBUDSMAN OF SBI  
LIFE INSURANCE COMPANY LIMITED AND  
5 ORS

MR G G GOGOI  
A TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2172/2024</a>	RAHUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
2	<a href="#">Bail Appln./2176/2024</a>	YUSUF ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Pet./840/2024</a> FIXED	ABUK SK @ ABUK SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
4	<a href="#">AB/1818/2024</a> FIXED	SMTI. PUTULI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
5	<a href="#">AB/1929/2024</a>	REZABUL HOQUE @ REZABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
6	<a href="#">AB/1931/2024</a>	KRISHNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
7	<a href="#">AB/1932/2024</a>	ILLIAS ALI @ ILIAS RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
8	<a href="#">AB/1933/2024</a>	GAJIBOR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
9	<a href="#">AB/1934/2024</a>	MAHIBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P K MEDHI	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">Crl.Pet./467/2023</a>	SMT BINAMRATA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR J SINGH MS P GUPTA MR P DOLEY	MR. A BHATTACHARYA (r-2) MS. K MALAKAR (r-2) MR. A BHATTACHARJEE (r-2) MR S PAUL (r-2) PP, ASSAM

11	<a href="#">Crl.Rev.P./553/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PABITRA NEWAR @PINKY @ PABITRA DEVI NEWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	MR. P J BARMAN (R-2) MR. W R MEDHI (R-2) MR. P TALUKDAR (R-2) PP, ASSAM
12	<a href="#">Crl.Pet./1379/2023</a> WTH SCANNED COPY	PALAN CHANDRA BISWAS AND 6 ORS <b>Versus</b> SUKUMAR SARKAR AND ANR	MS B DEVI MR. P BORAH	MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD. A RAHMAN (R-1) PP, ASSAM
13	<a href="#">Crl.Pet./312/2024</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/628/2024</a> <b>in</b> Crl.Pet./312/2024	SMT RUMI BORA <b>Versus</b> M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
		M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR <b>Versus</b> SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
14	<a href="#">Crl.Pet./370/2024</a> WITH SCANNED COPY	PANKAJ DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM
15	<a href="#">Crl.Pet./436/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
16	<a href="#">Crl.Pet./456/2024</a> FIXED	MONISH CHHABRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM

**BAIL HEARING (BA)**

17	<a href="#">Bail Appln./3904/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
18	<a href="#">Bail Appln./68/2024</a> WITH SCANNED COPY OF CASE RECORD	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
19	<a href="#">Bail Appln./1289/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAFAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
20	<a href="#">Bail Appln./1299/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJYOTI SAIKIA @ ANKUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
21	<a href="#">Bail Appln./1409/2024</a> WITH SCANNED COPY OF CASE RECORD	RAMJAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	<a href="#">Bail Appln./1865/2024</a> B/O	MD. ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
23	<a href="#">Bail Appln./1958/2024</a> FIXED	ABHISHEK THAKUR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
24	<a href="#">Bail Appln./1999/2024</a> FIXED	BABUL DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
25	<b>WITH</b> <a href="#">Bail Appln./1842/2024</a>	NILAKANTA PEGU <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY	PP, ASSAM



26	<a href="#">Bail Appln./2050/2024</a> FIXED	NUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR. G A CHOUDHURY MR. O ULLAH	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/2147/2023</a> FIXED	AZIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
28	<a href="#">AB/2661/2023</a>	SUDHIR KUMAR SOGANI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
29	<a href="#">AB/3025/2023</a> FIXED	SOHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
30	<a href="#">AB/3993/2023</a> FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
31	<a href="#">AB/120/2024</a> FIXED	IKRAMUL HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
32	<a href="#">AB/473/2024</a> FIXED	JAHARUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
33	<a href="#">AB/685/2024</a> AB 985/2024(D/O), FIXED	REZABUL HOQUE @ REJABUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
34	<a href="#">AB/1138/2024</a> FIXED	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
35	<a href="#">AB/1236/2024</a> FIXED	DEVO CHANDARA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
36	<a href="#">AB/1254/2024</a> FIXED	DR NAZRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	<a href="#">AB/1255/2024</a> FIXED	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
38	<a href="#">AB/1302/2024</a> FIXED	HARI PRASAD PANDIYA <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
39	<a href="#">AB/1304/2024</a> FIXED	AINUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
40	<a href="#">AB/1320/2024</a>	SAHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS P SARMA MS. P P DAS	PP, ASSAM
41	<a href="#">AB/1485/2024</a>	RAHIM ALI @ RAHIM UDDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
42	<a href="#">AB/1606/2024</a>	IKRAM HUSSAIN <b>Versus</b> STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
43	<a href="#">AB/1628/2024</a> FIXED	SANKARACHARJYA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
44	<a href="#">AB/1694/2024</a>	HARE RAM YADAV AND 2 ORS. <b>Versus</b> STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM

45	<a href="#">AB/1714/2024</a> FIXED	AJIT SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
46	<a href="#">AB/1716/2024</a> FIXED	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM
47	<a href="#">AB/1729/2024</a> FIXED	MUKIBUR RAHMAN @ MOTIBUR RAHMAN @ LERELA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
48	<a href="#">AB/1736/2024</a> FIXED	SUBAR ALI <b>Versus</b> THE STATE OF ASSAM,	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/1226/2023</a> IN B.A 2622/23(D/O) WITH SCANNED COPY OF CASE RECORD in Bail Appln./2622/2023 <b>WITH</b> <a href="#">Bail Appln./4616/2023</a>	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
50	<a href="#">Bail Appln./4616/2023</a>	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
51	<a href="#">CrI.Pet./155/2024</a>	ALOKE KUMAR ROYE @ ALOK ROY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
52	<a href="#">I.A.(CrI.)/631/2024</a> in AB/1656/2024  <b>WITH</b> <a href="#">AB/1656/2024</a>	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
		JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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19)	MR S K AGARWAL	22-07-2024	To	29-07-2024

20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2173/2024</a>	MAHIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Pet./650/2024</a> B/O	AYNAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA D LASKAR	PP, ASSAM
3	<a href="#">Crl.Pet./829/2024</a> FIXED	NURUL ISLAM CHOUDHURY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DEKA MR. R. KARIM	PP, ASSAM
4	<a href="#">AB/1865/2024</a>	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
5	<a href="#">AB/1868/2024</a>	RAKHIBUL MONDAL @ BHELU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. K H SAIKIA	PP, ASSAM
6	<a href="#">AB/1870/2024</a>	TAHUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
7	<a href="#">AB/1871/2024</a>	LANKESWAR DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	PP, ASSAM
8	<a href="#">AB/1873/2024</a>	ANIL UJIR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
9	<a href="#">AB/1877/2024</a>	PRASANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	PP, ASSAM
10	<a href="#">AB/1879/2024</a>	DEBASISH BURAGOHAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	PP, ASSAM
11	<a href="#">AB/1928/2024</a>	JALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

12	<a href="#">AB/1930/2024</a>	MD MONOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
13	<a href="#">AB/1935/2024</a> B/O	BACHIRAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
14	<a href="#">AB/1936/2024</a> B/O	FAJAL UDDIN @ ABDUL KALAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
15	<a href="#">AB/1937/2024</a> B/O	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. J GHOSH	PP, ASSAM

**ADMISSION**

16	<a href="#">Crl.Rev.P./512/2023</a>	ABU KALAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
17	<a href="#">Crl.Pet./1028/2023</a>	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM
18	<a href="#">Crl.Rev.P./222/2024</a>	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. SK N MOHAMMAD	

**BAIL HEARING (BA)**

19	<a href="#">Bail Appln./850/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GAPENDRA DAS @ DIPAK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	<a href="#">Bail Appln./1437/2024</a> FIXED	SAKRUL ISLAM @ SAMIR <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
21	<a href="#">Bail Appln./1733/2024</a> WITH CASE RECORD(SCANNED COPY)	SHAMIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
22	<a href="#">Bail Appln./1826/2024</a> FIXED	KAMENLANG JALONG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
23	<a href="#">Bail Appln./1980/2024</a>	HABIL AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/633/2024</a> <b>in</b> Bail Appln./1980/2024	HABIL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/4059/2023</a>	LILAMBAR SONOWAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
25	<a href="#">AB/4107/2023</a>	SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
26	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
27	<b>WITH</b> <a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM

28	<a href="#">AB/257/2024</a>	ARATI DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
29	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
30	<a href="#">AB/813/2024</a>	SOMIR ALI @ SOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
31	<a href="#">AB/827/2024</a>	SADANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
	<b>WITH</b>			
32	<a href="#">AB/961/2024</a>	SANJIB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
33	<a href="#">AB/829/2024</a> FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
34	<a href="#">AB/846/2024</a>	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
35	<a href="#">AB/885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
36	<a href="#">AB/1086/2024</a> FIXED	ABU SHAMA @ ABU SHAMA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
37	<a href="#">AB/1343/2024</a>	ABDUL JALIL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	T A LASKAR	MS M NIROLA (INFORMANT) PP, ASSAM
38	<a href="#">AB/1417/2024</a>	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
39	<a href="#">AB/1482/2024</a>	ABDUL HAKIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M K HASAN	PP, ASSAM
40	<a href="#">AB/1517/2024</a> FIXED	RANJAN RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. T U LASKAR MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. J GHOSH MS. C HAZARIKA	PP, ASSAM
41	<a href="#">AB/1533/2024</a> WITH OFFICE NOTE, FIXED	ABDUS SAMAD @ SAMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
42	<a href="#">AB/1588/2024</a> FIXED	TINKU KURMI <b>Versus</b> THE STATE OF ASSAM	S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
43	<a href="#">AB/1624/2024</a> FIXED	MRS. DIPA DEKA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
44	<a href="#">AB/1647/2024</a>	ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM

45	<a href="#">AB/1662/2024</a> FIXED	JITU RANJAN DANGARIYA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
46	<a href="#">AB/1669/2024</a> FIXED	MOIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
47	<a href="#">AB/1744/2024</a> FIXED	SAHARAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
48	<a href="#">AB/1780/2024</a> FIXED	NUR IMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
49	<a href="#">AB/1781/2024</a> FIXED	MOHIBUR ALI @ MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
50	<a href="#">AB/1803/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAJONI BAISHNAB <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
51	<a href="#">AB/1819/2024</a> FIXED	HUSSAIN ALI SIKDER AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI H R KHAN	MR. A WAHAB MR. A AHMED U U KHAN PP, ASSAM

**ORDERS**

52	<a href="#">Crl.A./90/2024</a> WITH LCR 5 FILES	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/305/2024</a> <b>in</b> Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
53	<a href="#">I.A.(Crl.)/465/2024</a> FIXED <b>in</b> Crl.Rev.P./4229/2024	EBAROT ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. N UDDIN(R-2) MR S K CHHETRY(R-2) PP, ASSAM MS. A AKHTAR(R-2)
	<b>WITH</b> <a href="#">Crl.Rev.P./4229/2024</a> (Filing Number)	EBAROT ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR. M I HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024

17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/59/2024</a>	NANDITA PATHAK SINGHA <b>Versus</b> ARUN SINGHA	MR. P SAIKIA LEGAL AID COUNSEL	
2	<a href="#">Cont.Cas(C)/389/2024</a>	CHAMPUPARA BAZAR COMMITTEE AND ANR <b>Versus</b> KHOIRUL HUSSAIN AND 4 ORS.	MR. A M AHMED P. GHOSH	
<b>ADMISSION</b>				
3	<a href="#">MACApp./165/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA MR. R SHARMA	MR. N. DEBNATH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1159/2024</a> <b>in</b> <a href="#">MACApp./165/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA MR. R SHARMA	
4	<a href="#">MACApp./195/2024</a>	PRAFULLA KONWAR <b>Versus</b> SAROJ DEVI RATHI AND 2 ORS. A	MR. K BHATTACHARJEE MS B TALUKDAR	
5	<a href="#">MACApp./275/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N. DEBNATH
6	<a href="#">MACApp./284/2024</a>	FAZAL ALI @ FAZIL HAQUE. <b>Versus</b> M/S ORIENTAL INSURANCE CO . LTD AND 2 ORS A	MR. S ROY MR. M H LASKAR	MR. M RAHMAN (r- 2) MR. S RANA (r- 2) MR. J KALITA
7	<a href="#">MACApp./287/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAHINI KALITA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A N AHMED
	<b>WITH</b> <a href="#">I.A.(Civil)/1810/2024</a> <b>in</b> <a href="#">MACApp./287/2024</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> RAHINI KALITA AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR A N AHMED
8	<a href="#">MACApp./298/2024</a>	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JATINDRA PAUL @ JATIN PAUL AND ANR. B	MR. M DUTTA MS S DEV MS N RAI	MR D MONDAL

**BAIL HEARING (BA)**

9	<a href="#">Bail Appln./849/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NOMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
10	<a href="#">RSA/84/2024</a>	HAMID ALI AND ANR <b>Versus</b> JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1546/2024</a> <b>in</b> RSA/84/2024	HAMID ALI AND ANR <b>Versus</b> JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
11	<a href="#">RSA/113/2024</a> FIXED	SMTI ARADHANA DAS <b>Versus</b> MD SHARIF KHAN	MR. P P DAS MR. CHARAK KASHYAP	
<b>ORDERS</b>				
12	<a href="#">MACApp./144/2012</a> WITH LCR	LAKHIMI DAS and 3 ORS, <b>Versus</b> THE DIVISIONAL MANAGER and ORS,	MR.T J MAHANTA MR.S SINGH MR.P P DUTTA MR.S M RAHMAN	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN
13	<a href="#">MACApp./260/2014</a> WITH LCR	NATIONAL INSURANCE CO LTD <b>Versus</b> CHINU DEVI and ANR	MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MS.U K PURKAYASTHA	MR.A K BORA (R-1) MR. P HAZARIKA MR.S K TALUKDAR (R-1) MR. H S BORAH MR S A SIKDER (R1) MR. M R ISLAM (R1) MS.R BASUMATARY (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3089/2019</a> <b>in</b> MACApp./260/2014	NATIONAL INSURANCE CO LTD <b>Versus</b> CHINU DEVI and ANR	MR. M Z AHMED MR. B K PURKAYASTHA	MR. A K BORA MR. A M DUTTA
14	<a href="#">MC/1151/2015</a> MAC.APP.___/2015	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI PLABITA @ RAKHEE BHUYAN and 7 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR.S S SHARMA(R-6) MR.T J MAHANTA(R-1&4) MS.L SHARMA(R-6) MS.P BHATTACHARYA(R-1&4) MD.A KHAN(R-1&4) MR.B J MUKHERJEER-6 MS.M KALITA(R-1) MR.A BARUA(R-1&4)
15	<a href="#">Intest.Cas./2/2016</a> WITH LCR	SRI SHIBU THAKUR <b>Versus</b> KANTI DEVI and ANR	DR.B AHMED MR.N DHAR MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MS U DAS(R- 1&2) MR.S K GHOSHR- 1and2 MR.M S SARMA(R- 1&2)
	<b>WITH</b> <a href="#">I.A./508/2016</a> <b>in</b> Intest.Cas./2/2016	SRI SHIBU THAKUR <b>Versus</b> KANTI DEVI and ANR	DR.B AHMED MR.N DHAR MR.N HAQUE MR K UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1504/2023</a> <b>in</b> Intest.Cas./2/2016	SRI SHIBU THAKUR, <b>Versus</b> KANTI DEVI and ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1505/2023</a> <b>in</b> Intest.Cas./2/2016	SRI SHIBU THAKUR, <b>Versus</b> KANTI DEVI and ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1506/2023</a>  in Intest.Cas./2/2016</p>	<p>SRI SHIBU THAKUR,  <b>Versus</b>  KANTI DEVI and ANR</p>	<p>MR. N HAQUE  MR. S R BARBHUIYA  MR M HUSSAIN</p>	
16	<p><a href="#">Tr.P.(C)/4/2017</a></p>	<p>SMT. RINKU DAS MAJUMDAR  <b>Versus</b>  BIKRAM MAJUMDAR</p>	<p>MR.A K GUPTA  MR.R S MISHRA</p>	
17	<p><a href="#">I.A.(Civil)/3069/2017</a>  in MACApp./300887/2017</p>	<p>MD. ALAL UDDIN @ ALLAL UDDIN  <b>Versus</b>  MUSTT. AYESHA KHATUN and 3 ORS,</p>	<p>MR.S C BISWAS  MS.A DAS  MS.U NANDA  MR.P S BISWAS</p>	<p>MD. A AHMED  MR. R K BHATRA  MR D BHUYAN  MS R GANGAWAT  MS M N KONYAK</p>
	<p><b>WITH</b>  <a href="#">MACApp./300887/2017</a>  (Filing Number)</p>	<p>MD ATAL UDDIN @ ALLAL UDDIN  <b>Versus</b>  MUSTT AYESHA KHATUN and 3 ORS</p>	<p>MR.S C BISWAS  MS.A DAS</p>	
18	<p><a href="#">I.A.(Civil)/3598/2017</a>  in Tr.P.(C)/76/2017</p>	<p>SANGITA GOGOI  <b>Versus</b>  GAURAV MEDHI</p>	<p>MS. B DAS  MRS. R KALITA  MS. S DAS</p>	
	<p><b>WITH</b>  <a href="#">Tr.P.(C)/76/2017</a></p>	<p>SANGITA GOGOI  <b>Versus</b>  GAURAV MEDHI</p>	<p>MS.B DAS  MS.R KALITA  MS.S DAS</p>	
19	<p><a href="#">I.A.(Civil)/3726/2017</a>  in MACApp./562/2017</p>	<p>THE NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  SMTI RITA SONOWAL and 5 ORS,</p>	<p>MS.R D MOZUMDAR  MS.C MOZUMDAR  MR.S P SHARMA</p>	
	<p><b>WITH</b>  <a href="#">MACApp./562/2017</a></p>	<p>THE NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  SMTI RITA SONOWAL and 5 ORS,</p>	<p>MS.R D MOZUMDAR  MS.C MOZUMDAR  MR.S P SHARMA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3727/2017</a>  in MACApp./562/2017</p>	<p>THE NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  SMTI RITA SONOWAL and 5 ORS,</p>	<p>MS.R D MOZUMDAR  MS.C MOZUMDAR  MR.S P SHARMA</p>	
20	<p><a href="#">MACApp./444/2018</a>  WITH LCR</p>	<p>THE NATIONAL INSURANCE COMPANY LTD.  <b>Versus</b>  MD. RUSTAM ALI</p>	<p>MR. N M DUTTA  MR. A DUTTA  MS. C BARMAN  MRS. P M DUTTA</p>	<p>MD B ISLAM (r-1)  MR. A KHANIKAR  MR E AHMED  MR. A A MONDAL(r-1)  MR S HUSSAIN(r-1)  MR A ALAM(r-1)</p>
21	<p><a href="#">I.A.(Civil)/1648/2018</a>  in MACApp./372/2018</p>	<p>NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  MD. KHAIRUL ISLAM AND 2 ORS,</p>	<p>MS. R D MOZUMDAR  MR. S P SHARMA  MS. C MOZUMDAR</p>	<p>MR. M TALUKDAR (R-1)  MS F BEGUM  MR MINTU SAIKIA  MS. M TALUKDAR (R-1)  MS. R M SAIKIA (R-1)</p>
	<p><b>WITH</b>  <a href="#">MACApp./372/2018</a></p>	<p>NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  MD KHAIRUL ISLAM AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MR. S P SHARMA  MS. C MOZUMDAR</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1650/2018</a>  in MACApp./372/2018</p>	<p>NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  MD KHAIRUL ISLAM AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MR. S P SHARMA  MS. C MOZUMDAR</p>	
22	<p><a href="#">CRP(IO)/115/2019</a></p>	<p>NAZMINA KHATUN  <b>Versus</b>  AMIT GUPTA AND ANR.</p>	<p>MR. B J MUKHERJEE  MS R SAHA</p>	<p>MR A D CHOUDHURY  MR. T CHAKRABORTY  MR. D CHOUDHURY  MR. P DUTTA</p>
23	<p><a href="#">RSA/254/2019</a>  FIXED</p>	<p>JION ALI  <b>Versus</b>  JULMAT ALI AND 25 ORS</p>	<p>MR. P K DAS  MR. B KONWAR</p>	<p>MR N AHMED (R2, R3, R5,  R6, R8-R14, R16-R23)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3957/2019</a>  in RSA/254/2019</p>	<p>JION ALI  <b>Versus</b>  JULMAT ALI AND 25 ORS</p>	<p>MR. P K DAS  MR. B KONWAR</p>	

24	<a href="#">I.A.(CrI.)/585/2020</a> in AB/1553/2020 (D/O) in AB/1553/2020	VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
25	<a href="#">MACApp./122/2021</a> WITH LCR	INDU PEGU <b>Versus</b> BAJAJ ALLAINZ GEN. INSURANCE COM. LTD.	MR. B BARUAH MR S HUSSAIN	MR. P M TALUKDAR (r-1) MR. R BAISHYA (r-1)
26	<a href="#">I.A.(Civil)/1418/2021</a> FIXED in RSA/1157/2021 <b>WITH</b> <a href="#">RSA/1157/2021</a> (Filing Number)	SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS.  SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM  MR. M A SHEIKH	MR. M J BARUAH MS B MAJUMDER MS M NEOG
27	<a href="#">Tr.P.(C.)/67/2022</a>	NAREN DAS <b>Versus</b> PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR R K MOUR MR. D SARMA MR P DAS A DAS
28	<a href="#">MACApp./246/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1400/2022</a> in MACApp./246/2022	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JINTU TALUKDAR  THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JINTU TALUKDAR	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH  S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	MR. D BORAH MR. R DOWARAH
29	<a href="#">MACApp./256/2022</a>	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KALPANA DAS AND 2 ORS.	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	MR. D BORAH(R-1 TO 3) MR. R DOWARAH(R-1 TO 3)
30	<a href="#">MACApp./326/2022</a> WITH LCR	FATEMA KHATUN AND ANR. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	MR. A R AGARWALA	MS C BORAH
31	<a href="#">I.A.(Civil)/2880/2022</a> WITH LCR, FIXED in CRP/55/2017  <b>WITH</b> <a href="#">CRP/55/2017</a>	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. <b>Versus</b> SAMSUL HAQUE  ON THE DEATH OF BASUDEV SHAW <b>Versus</b> SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI  MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	MR P SHARMAH
32	<a href="#">I.A.(Civil)/3748/2022</a> in CRP/14/2022  <b>WITH</b> <a href="#">CRP/14/2022</a>	TAREK AKHTAR ANSARI AND ANR <b>Versus</b> MD. SAUKAT ALI AND ANR  TAREK AKHTAR ANSARI AND ANR <b>Versus</b> MD. SAUKAT ALI AND ANR	MR. L R MAZUMDER  MR G N SAHEWALLA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. P BORAH MR C GOGOI  MR. D MOZUMDER MR. P BORAH (r-2) MS D DEVI
33	<a href="#">I.A.(Civil)/241/2023</a> FIXED in MFA/15766/2022  <b>WITH</b> <a href="#">MFA/15766/2022</a> (Filing Number)	THE UNION OF INDIA <b>Versus</b> M/S BRAHMAPUTRA TMT BARS PVT. LTD.  UNION OF INDIA <b>Versus</b> M/S BRAHMAPUTRA TMT BARS PVT. LTD. B	MR. K GOGOI  MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
34	<a href="#">MACApp./251/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S KHAN (R-1) MR. K BHATTACHARJEE (R-1) MR. N BORUAH

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1855/2023</a>  in MACApp./251/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD.  <b>Versus</b>  PRAFULLA KONWAR AND 2 ORS.</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	
35	<p><a href="#">MACApp./435/2023</a>  WITH LCR 4 FILES</p>	<p>ORIENTAL INSURANCE COMPANY LTD.  <b>Versus</b>  ANUP DAS AND 2 ORS.</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	
36	<p><a href="#">I.A.(Civil)/2685/2023</a>  FIXED  in RSA/91/2022  <b>WITH</b>  <a href="#">RSA/91/2022</a></p>	<p>MUSTT. MARIZAN KHATUN AND ORS.  <b>Versus</b>  PIR BOCSO AND 7 ORS.</p>	<p>M ALAMGEER  MR. A ALAM  MR. M ALAM</p>	<p>MR. D C C PHUKAN</p>
37	<p><a href="#">I.A.(Civil)/3059/2023</a>  in MACApp./11663/2023  <b>WITH</b>  <a href="#">MACApp./11663/2023</a>  (Filing Number)</p>	<p>MUSTT. MARIZAN KHATUN AND ORS.  <b>Versus</b>  PIR BOCSO AND 7 ORS.  BOLORAM NATH @ BALORAM NATH  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD AND 2 ORS.</p>	<p>MS. R CHOUDHURY  M ALAMGEER  MR. M ALAM  MR. A R AGARWALA  MD. K ALI  MS. R LAILA</p>	<p>MR. D C C PHUKAN (R-1 TO 8)  MS. J GOGOI (R-1 TO 8)  MR. R C PAUL (R-1)</p>
38	<p><a href="#">I.A.(Civil)/3081/2023</a>  WITH LCR  in MACApp./306/2023  <b>WITH</b>  <a href="#">MACApp./306/2023</a></p>	<p>BOLORAM NATH @ BALORAM NATH  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD. AND 2 ORS. H  SMTI GIRIJA RAY  <b>Versus</b>  THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS.</p>	<p>MR. A R AGARWALA  D BARUAH</p>	<p>MR A DUTTA</p>
39	<p><a href="#">I.A.(Civil)/3694/2023</a>  WITH LCR 2 FILES  in MACApp./55/2018  <b>WITH</b>  <a href="#">MACApp./55/2018</a></p>	<p>THE NATIONAL INSURANCE COMPANY LTD  <b>Versus</b>  SMTI GIRIJA RAY AND 2 ORS  GIRIJA RAY  <b>Versus</b>  THE NATIONAL INSURANCE COMPANY LTD. AND 2 ORS B</p>	<p>MR. A DUTTA  MRS. D DAS BARMAN  MS. P CHUTIA  MRS. P M DUTTA  MR H DAS  MR. B C DEKA  D BARUAH</p>	<p>MR. S AHMED (r-2,3)  MS N AKTAR (r-2,3)  P KALITA (r-2,3)  MR. S AHMED (R-2,3)</p>
40	<p><a href="#">I.A.(Civil)/920/2018</a>  in MACApp./55/2018  <b>WITH</b>  <a href="#">MACApp./55/2018</a></p>	<p>MISS NIZARA TUMUNG @ MONALISHA TUMUNG,  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD  ORIENTAL INSURANCE CO. LTD  <b>Versus</b>  SMT. NIZARA TUMUNG AND 2 ORS.</p>	<p>MR D MONDAL  MS. M CHOUDHURY  MD. A HUSSAIN  MR. M CHOUDHURY  MR. S DUTTA</p>	<p>MS M CHOUDHURY  MR. C K NATH  MR. S MUNIR  MR D MONDAL (r-1)  MR. S K CHOUDHURY</p>
	<p><a href="#">CO/3/2024</a>  in MACApp./55/2018  <b>WITH</b>  <a href="#">I.A.(Civil)/920/2018</a>  in MACApp./55/2018</p>	<p>ORIENTAL INSURANCE CO. LTD  <b>Versus</b>  DUTTA RAM TUMUNG AND 3 ORS  NIJARA TUMUNG @ MONALISHA TUMUNG  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD AND 2 ORS.</p>	<p>MS. M CHOUDHURY  MR D MONDAL</p>	
41	<p><a href="#">MACApp./115/2018</a>  <b>WITH</b>  <a href="#">I.A.(Civil)/3730/2023</a>  in MACApp./14785/2023</p>	<p>ORIENTAL INSURANCE CO LTD  <b>Versus</b>  GIRISH CH. TUMUNG AND 6 ORS  MD. MOINUL @ MINUL HAQUE @ MAINUL HOQUE  <b>Versus</b>  RELIANCE GENERAL INSURANCE COMPANY LTD AND 2 ORS.</p>	<p>MS.M CHOUDHURY  MR. S DUTTA  MR. C SHARMA  MS. D SWARGIARY  MS. S THAKURIA  MR. A R AGARWALA  MR ADITYA AGARWALA  MS. R LAILA  MD. K ALI</p>	<p>MR. C K NATH (R1, R2, R3)  MR. S MUNIR (R1, R2, R3)  MR. S K CHOUDHURY (R1, R2, R3)</p>
42				

	<b>WITH</b> <a href="#">MACApp./14785/2023</a> (Filing Number)	MD. MOINUL @ MINUL HAQUE @ MAINUL HOQUE <b>Versus</b> RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (E)	MR. A R AGARWALA	
43	<a href="#">I.A.(Civil)/3854/2023</a> <b>in</b> <a href="#">MACApp./15186/2023</a>	NILIMA BEGUM AND ANR. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR. M M ZAMAN	
	<b>WITH</b> <a href="#">MACApp./15186/2023</a> (Filing Number)	NILIMA BEGUM AND ANR. <b>Versus</b> UNITED INDIA INSURANCE CO LTD F	MR. M M ZAMAN	
44	<a href="#">CRP/55/2024</a> FIXED	DIPESWAR SINGHA <b>Versus</b> BIREN SINGH AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	
45	<a href="#">CRP(IO)/204/2024</a> FIXED	ABDUL MOTIN ANCHARY <b>Versus</b> MUSSTT FOZILA KHATUN	MR A A DEWAN MR H A RASHID A M RAHMAN	
46	<a href="#">I.A.(CrI.)/565/2024</a> <b>in</b> Bail Appln./634/2024 (D/O), FIXED <b>in</b> Bail Appln./634/2024	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY Ajif Ahmed	PP, ASSAM
47	<a href="#">I.A.(Civil)/613/2024</a> WITH LCR <b>in</b> MFA/16/2024	NEW INDIA ASSRANCE COMPANY LTD. <b>Versus</b> MALLIKA SULTANA AND 5 ORS H	MS. P BORTHAKUR	SC, SEC. EDU.
	<b>WITH</b> <a href="#">MFA/16/2024</a>	NEW INDIA ASSRANCE COMPANY LTD. <b>Versus</b> MALLIKA SULTANA AND 5 ORS H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR F A LASKAR MR. D H MOZUMDER (r-1,4,5,6) PP, ASSAM
48	<a href="#">I.A.(CrI.)/662/2024</a> <b>in</b> AB/501/2024 (D/O) <b>in</b> AB/501/2024	ABUL KASEM, <b>Versus</b> THE STATE OF ASSAM AND ANR		
49	<a href="#">I.A.(Civil)/861/2024</a> WITH LCR <b>in</b> <a href="#">MACApp./747/2018</a>	MAZEDA KHATUN AND ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR. S ALIM	MR. S K GOSWAMI
	<b>WITH</b> <a href="#">MACApp./747/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MAZEDA KHATUN AND 7 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA MR. R KATHKATIA	MR. A DUTTA (r-8) MR. S ALIM (R1,R2,R3) MR. B HUSSAIN (R1,R2,R3) MD. A H LASKAR (R6, R7) MD. S ALOM (R4) MR. M S ALAM (R4) MR. S K SARMA (R6, R7)
50	<a href="#">I.A.(Civil)/1559/2024</a> WITH LCR <b>in</b> <a href="#">MACApp./157/2022</a>	REKHA SAIKIA AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR. A J SAIKIA
	<b>WITH</b> <a href="#">MACApp./157/2022</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> REKHA SAIKIA AND 4 ORS.	MR. A J SAIKIA MR G S BORO	MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH
51	<a href="#">I.A.(Civil)/1689/2024</a> WITH LCR 2 FILES <b>in</b> <a href="#">MACApp./393/2018</a>	ON THE DEATH OF GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	
	<b>WITH</b> <a href="#">MACApp./393/2018</a>	SRI GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR	MS.S KHANIKAR MS.P BARUAH MR.R N BAKSH	MR.P SINGH(R-2) MS.P HAJURI(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1688/2024</a> <b>in</b> <a href="#">MACApp./393/2018</a>	ON THE DEATH OF GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/337/2024</a> BY SLIP	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
<b>TOP OF THE LIST</b>				
2	<a href="#">WP(C)/179/2015</a> FIXED	KHAGENDRA BATHARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
<b>ADMISSION</b>				
3	<a href="#">WP(C)/6829/2017</a> PART-HEARD	RUPA MEDHI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MR. U DUTTA MS.S TALUKDAR MS.P C B NAIR MR. B. KUMAR	GA, ASSAM MR. G C BORAH (R-2,3) SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
4	<a href="#">WP(C)/2540/2015</a>	THE UNION OF INDIA <b>Versus</b> ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR. A K HUSSAIN(R-1(I), 1(2)) MR. B HUSSAIN(R- 1(1),1(2)) MR M K DAS
5	<a href="#">WP(C)/6013/2017</a> FIXED	MONTU HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B SARMA MRS.S P HUSSAIN MR.S A AHMED	GA, ASSAM MS. M BHATTACHARJEE, SC, GHY. DEV. DEPTT. MS. S KHOUND
6	<a href="#">WP(C)/3716/2018</a>	SAMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. N ANSARI	DR. B AHMED MR. N. UPADHYAY, SC, IRRIGATION DEPT. MR. D. NATH (R-6) MR P NAYAK(SC,FINANCE) SC, IRRIGATION
7	<a href="#">WP(C)/4943/2018</a>	AZAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM SC, REVENUE



8	<a href="#">WP(C)/5712/2018</a> FIXED	BORDER ROADS ORGANIZATION LABOURERS UNION <b>Versus</b> UNION OF INDIA AND 9 ORS	MS. B BHUYAN MS B MAHANTA MR. P K SARMA	MRS. A GAYAN MR. M PHUKAN (CGC, R1- R4, R6-R9) ASSTT.S.G.I.
9	<a href="#">WP(C)/7936/2018</a>	AMITABH SENSUWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR. M K SARMA MR. A SARMAH MR B PAUL	GA, ASSAM
10	<a href="#">WP(C)/7946/2018</a>	PRAFULLA SARKAR AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A S CHOUDHURY MR. R ALI MR M MONDAL	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/2620/2019</a>	ASSAM GRAMIN VIKASH BANK EMPLOYEES ASSOCIATION <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR A DASGUPTA MS. B DAS MS. A S BAIDYA MR. B DAS MR. R SARKAR	MR. T CHAKRABORTY (R1,R2) MR. D CHOUDHURY (R1,R2) MR. P DUTTA (R1,R2) MR A DUTTA (R1,R2) ASSTT.S.G.I. SC, FINANCE
12	<a href="#">WP(C)/2690/2019</a>	KARIM AHMED <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION 5 ORS.	MR G Z AHMED MD A A HUSSAIN	SC, A S T C ASSTT.S.G.I.
13	<a href="#">WP(C)/4409/2019</a>	RATUL BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A DEVI	GA, ASSAM
14	<a href="#">WP(C)/6079/2019</a>	BINA BARUAH <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS. M DAS MS A BORPHUKAN MS N KALITA	SC, APDCL
15	<a href="#">WP(C)/8554/2019</a>	NO. 050402014 CT(GD) UPENDRA KUMAR PANDEY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MS. B SARMA ASSTT.S.G.I.
16	<a href="#">WP(C)/1116/2021</a>	JOY PRAKASH MACHAHARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH	SC, BTC SC, PWD
	<b>WITH</b>			
17	<a href="#">WP(C)/1568/2021</a>	PRASHNA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH	MS. A TALUKDAR (R5) SC, BTC SC, PWD MS. R B BORA (R2,3,4)
18	<a href="#">WP(C)/6368/2021</a>	FIRDUJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
19	<a href="#">WP(C)/1129/2022</a>	KUNJA MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
	<b>WITH</b>			
20	<a href="#">WP(C)/2804/2022</a>	SMT. KRISHNA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE
21	<a href="#">WP(C)/5737/2022</a> B/O	JAYANTA MALAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SC, APSC SC, P W D

22	<a href="#">WP(C)/6478/2022</a> FIXED	LAL BABU SAHANI AND 35 ORS <b>Versus</b> THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
23	<a href="#">WP(C)/1729/2023</a>	PRANAB DAS AND 2 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MS D DEVI	SC, BTC
24	<a href="#">WP(C)/2921/2023</a> FIXED	RANJIT SINGH <b>Versus</b> MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
25	<b>WITH</b> <a href="#">WP(C)/4486/2023</a>	PRADEEP KUMAR <b>Versus</b> THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
26	<b>WITH</b> <a href="#">WP(C)/4606/2023</a>	ANKIT KUMAR <b>Versus</b> THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
27	<a href="#">WP(C)/3116/2023</a> FIXED	LALSAWMLIANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4)
28	<a href="#">WP(C)/3508/2023</a>	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
29	<b>WITH</b> <a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
30	<b>WITH</b> <a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
31	<b>WITH</b> <a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
32	<b>WITH</b> <a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
33	<b>WITH</b> <a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
34	<b>WITH</b> <a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
35	<b>WITH</b> <a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE

36	<a href="#">WP(C)/4538/2023</a> FIXED	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
37	<a href="#">WP(C)/4928/2023</a>	LIYAKAT ALI BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	DY.S.G.I.
38	<a href="#">WP(C)/4969/2023</a>	MANIKA SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	MR N KALITA (R-4) SC, HEALTH
39	<a href="#">WP(C)/5534/2023</a> FIXED	SMTI RINA SINGH DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM SC, K A A C SC, FINANCE
40	<a href="#">WP(C)/5807/2023</a> FIXED	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
41	<a href="#">WP(C)/6991/2023</a>	RUDRA SUKLA BAIDYA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A SARMA MR S KHOOND MS. N BORAH MR. J PAULO	GA, ASSAM MR. A SARMA (R-2,3,4) MR. M HUSSAIN (R-2,3,4) MR. K KALITA (R-2,3,4) MS G SWAMI (R-2,3,4) DY.S.G.I.
42	<a href="#">WP(C)/7147/2023</a>	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
43	<a href="#">WP(C)/7475/2023</a>	LABONYA SAIKIA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M D MEDHI MS J KALITA	GA, ASSAM SC, AG MR. FIRUZ KHAN (r-6,7,8) MR U CHAUDHURY (r-6,7,8) MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH (r-6,7,8) Q. KIBA (r-6,7,8) K. SUMI (r-6,7,8) MS LITO AWOMI (r-6,7,8) SC, FINANCE
44	<a href="#">WP(C)/143/2024</a>	DWIPJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J GOGOI M.A. BEGUM MS. S DEB	SC, FOREST
45	<a href="#">WP(C)/366/2024</a>	POMPI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR I AHMED (r- 6) SC, BTC
46	<a href="#">WP(C)/2040/2024</a>	MD. TOIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	SC, PWD SC, FINANCE

47	<a href="#">WP(C)/2559/2024</a>	CHANDANA SONOWAL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	SC, WPT AND BC
<b><u>BAIL HEARING</u></b>				
48	<a href="#">AB/1779/2024</a> FIXED	ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. D GOGOI MR. J ABBAS	PP, ASSAM
<b><u>ORDERS</u></b>				
49	<a href="#">WP(C)/4322/2016</a> FIXED	MRIDUL TALUKDAR and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MS.E BHARALI	SC, FOREST
50	<b>WITH</b> <a href="#">WP(C)/4156/2016</a>	FARUK AHMED MAZUMDER and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 155 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM SC, FOREST MR. R K BORAH MR. R PHUKAN
51	<a href="#">Cont.Cas(C)/363/2022</a> FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
52	<a href="#">I.A.(Civil)/1641/2022</a> in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS <b>Versus</b> KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	<b>WITH</b> <a href="#">WP(C)/2689/2020</a>	KHIRODA DAS <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
53	<a href="#">WP(C)/7032/2023</a> WITH LCR	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
54	<a href="#">Review.Pet./101/2024</a> WITH WP(C) 867/14(D/O)	SARIFUDDIN AHMED <b>Versus</b> THE ASSAM CO OPERATIVE APEX BANK LTD AND ANR	MR. S KATAKI MS. R DUTTA	SC, APEX BANK
55	<a href="#">WP(C)/659/2024</a> CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
56	<b>WITH</b> <a href="#">WP(C)/5568/2022</a>	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/3294/2023</a> in WP(C)/5568/2022	GOUTAM GOGOI <b>Versus</b> BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
57	<a href="#">I.A.(Civil)/1338/2024</a> in WP(C)/5829/2021	CHANDAN CHANGKAKOTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT	MS. S P DAS

	<b>WITH</b> <a href="#">WP(C)/5829/2021</a>	CHANDAN CHANGKAKOTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT MD S ULLAH	SC, INDUSTRIES
58	<a href="#">I.A.(Civil)/1543/2024</a> in Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO, <b>Versus</b> SMTI. ANAMIKA TAMULI,	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMAH
	<b>WITH</b> <a href="#">Cont.Cas(C)/313/2022</a>	RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/1544/2024</a> in Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1545/2024</a> in Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO AND ORS <b>Versus</b> SMTI. ANAMIKA TAMULI	MR P S RAJA MR P S RAJA	
59	<a href="#">WP(C)/2254/2024</a>	DR. ALPANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR D DAS(R-5) MR R CHAKRAVORTY(R-5) MR S P DAS (R-2,3,4) MR. P M TALUKDAR (R 6) MR. R BAISHYA (R-6) MS. R. ENGJAIP(R-5) S RABHA(R-5) SC, DIRECTORATE OF EMPLOYMENT
60	<a href="#">WP(C)/2579/2024</a>	RAMEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
61	<a href="#">WP(C)/5188/2016</a> PART-HEARD, FIXED	ON THE DEATH OF HABIBUR RAHMAN HIS LEGAL HEIRS, 1. RAKIBUR RAHMAN <b>Versus</b> THE ASSAM SEEDS CORPORATION LTD. and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.S CHAMARIA(R-2) MR.M PHUKAN(R-2) MR.D SHARMA(R-2) SC, AGRI. DEPARTMENTR 3
62	<a href="#">WP(C)/2223/2017</a> FIXED	JAYANTA SUR <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR A DASGUPTA MR.J U AHMED MR.D SUR MS.D SINHA MR S A REEYAZ MR.N K MURRY	MR.Y DOLOI C.G.C. MR. N BARUAH MR.M PHUKAN(R-1) MR. R J DAS SC, BSNL
63	<a href="#">WP(C)/2529/2022</a> FIXED	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
64	<a href="#">WP(C)/4489/2022</a> FIXED	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024

9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
17)	MS. P DUTTA	23-07-2024	To	02-08-2024
18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024
21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,29th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/830/2022</a>	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
2	<b>WITH</b> <a href="#">WP(C)/2746/2022</a>	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT

LEAVE NOTE OF ADVOCATES FOR 29/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR H Dey	17-07-2024	To	29-07-2024
6)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
7)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
8)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
9)	MR S SARMA	16-07-2024	To	15-09-2024
10)	MS. N M DEKA	17-07-2024	To	20-12-2024
11)	MR. S B PRASAD	22-07-2024	To	02-08-2024
12)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
13)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
14)	MRS. M A OZAH	24-07-2024	To	01-08-2024
15)	MR. B BARMAN	28-07-2024	To	08-08-2024
16)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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18)	MR. N BARUAH	23-07-2024	To	02-08-2024
19)	MR S K AGARWAL	22-07-2024	To	29-07-2024
20)	MS B R A SULTANA	26-07-2024	To	15-08-2024

21)	MR P C R MEDHI	24-07-2024	To	02-08-2024
22)	MR A R MEDHI	24-07-2024	To	02-08-2024
23)	L K BORAH	24-07-2024	To	03-08-2024
24)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
25)	MR M HALOI	31-07-2024	To	05-08-2024
26)	MR. A SARMA	26-07-2024	To	05-08-2024